CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

OA 29, 67, 87, 113, 126

C.A.T. (PROCEDIRE) 269, 277, 201 348, 350, 351, 352, 353, 354, 355, 356, 357, 358, 359, 362, 363, 364, 366, 368, 369, 370, 371, 372, 373, 380, 381, 384, 386, 388, 390, 392, 393, 394, 395, 400, 404, 406, 413, 423, 444, 453, 488, 492, 499, 507, 509, 510, 557, 566, 567, 580, 582, 601, 634, 635, 791, 822, 880, 898, 904, 905, 939, 942, 952, 1100, 1202, 1225 of 2013.

Thursday, this the 6th day of March, 2014

CORAM:

Hon'ble Mr.Justice A.K.Basheer, Judicial Member Hon'ble Mr.K.George Joseph, Administrative Member

1. OA 29/2013

- 1. C.H. Mohammed Yasin
 - S/o Kidavu Koya, Chamayath House, Kiltan Island, Union Territory of Lakshadweep-682 558
- 2. T.P.Latheef S/o Atteka Thiruvathapura, Kiltan Island, Union Territory of Lakshadweep-682 558

Applicants

(By Advocate: Mr. Shabu Sreedharan)

Versus

- Union Territory of Lakshadweep represented by the Administrator, Kavarathi Island-682 555
- The Director of Panchayath Union Territory of Lakshadweep Kavarathi Island-682 555
- 3. The Chairperson Village (Dweep) Panchayath Kiltan Island, Union Territory of Lakshadweep-682 558

- 4. The Executive Officer
 Village (Dweep) Panchayath
 Kiltan Island, Union Territory of Lakshadweep-682 558
- 5. The Principal
 Government Senior Secondary School
 Kiltan Island
 Union Territory of Lakshadweep-682 558.

Respondents

(By Advocate:

(Mr.S.Radhakrishnan (R1,2 & 5)

(Mr.R.Ramdas (R3)

2. ° OA 67/2013

- Seedikoya.M.
 S/o Abbosala Koya
 Malayattiyoda, Kiltan Island
 Union Territory of Lakshadweep-682 558.
- Maisha T.
 S/o Kidavu Komalam
 Thenakkal House, Kiltan Island
 Union Territory of Lakshadweep-682 558.
- 3. Abdulla A.P. S/o Khalid Alimapura, Kiltan Island Union Territory of Lakshadweep-682 558.
- 4. Razi
 S/o Syth Koya
 Puthiyathekkila Illam, Kiltan Island
 Union Territory of Lakshadweep-682 558.
- 5. Sayed Muhammed Koya C.H.
 S/o Muthukoya
 Chamayath House, Kiltan Island
 Union Territory of Lakshadweep-682 558.
- 6. Rafeek Khan H.M.
 S/o Abdul Rehman
 Aliyar House, Kiltan Island
 Union Territory of Lakshadweep-682 558.

Applicants

(By Advocate: Mr. Shabu Sreedharan)

- 1. Union Territory of Lakshadweep represented by the Administrator, Kavarathi Island-682 555
- 2. The Director of Panchayath
 Union Territory of Lakshadweep
 Kavarathi Island-682 555
- The Chairperson
 Village (Dweep) Panchayath
 Kiltan Island, Union Territory of Lakshadweep-682 558
- The Executive Officer
 Village (Dweep) Panchayath
 Kiltan Island
 Union Territory of Lakshadweep-682 558

Respondents

(By Advocate: (Mr.S.Radhakrishnan (R1,2 & 4)

3. OA 87/2013

- 1. Abdul Salam P.P., age 43 S/o Saidmuhammed Puthiyapura, Kiltan Island Lakshadweep.
- 2. Sajid Khan, age 33
 S/o Saidmuhammed
 Kattichetta House, Kiltan Island
 Lakshadweep

Applicants

(By Advocate: Mr. Pratap Abraham Varghese)

Versus

- 1. The Administrator
 Union Territory of Lakshadweep
 Kayarathi -682 555
- 2. The Director, Department of Science & Technology Lakshadweep Administration, Kayarathi Island-682 555
- 3. Sub Divisional Officer
 Office of the Environment Warden
 Department of Environment and Forest,
 Kiltan Island, Lakshadweep-682 558
- 4. The Chairperson, Village (Dweep) Panchayath Kiltan Island, Lakshadweep-682 558

(By Advocate. (Mr.S.Radhakrishnan (R1,2 & 3) (Mr.R.Ramdas – R4)

4. OA 113/2013

- Muthukoya T.P.
 S/o Kidave Haji
 Thiruvathapura, Kiltan, Lakshadweep.
- 2. Salih P. S/o İbrahim Haji Pandara, Kiltan, Lakshadweep.
- Yacoob P.K.
 S/o Subair.A.
 Punnakkad, Kiltan, Lakshadweep.
- 4. Ali Mohammed S/o Attaka, Aliyar, Kiltan, Lakshadweep.
- Kunhikoya A.P.
 S/o Sayed Muhammed P.K.
 Arakkalapura, Kiltan, Lakshadweep.
- 6. Abdulla A.

 S/o Kidave T.P.

 Alicon, Kiltan, Lakshadweep.
- 7. Munavvar S/o Shaik K.K., Palliyachetta, Kiltan, Lakshadweep.
- 8. Sathar C.H. S/o'Mohammed P. Chadipura, Kiltan, Lakshadweep.
- 9. RaheemP S/o Mohammed V, Pakkiyoda, Kiltan, Lakshadweep.
- 10. Thouheed P.T.
 S/o Kunhi Haji, Pallithithiyoda,
 Kiltan, Lakshadweep.

Applicants

(By Advocate: Ms. Daisy I Daniel)

- 1. The Administrator
 Union Territory of Lakshadweep
 Kayarathi-682 555.
- The Chairperson
 Village (Dweep) Panchayath
 Kiltan-682 558
- 3. The Employment Officer Kavarathi, Lakshadweep-682 555
- 4. Director of Panchayath
 Department of Panchayath
 Kavarathi 682 555
- 5. The Executive Officer
 Village (Dweep) Panchayat, Kiltan 682 558
- 6. Horticultural Assistant
 Village (Dweep) Panchayat, Kiltan-682 558.

Respondents

(By Advocate: Mr.S.Radhakrishnan-R1,3,4&5)

5. OA 126/2013

- 1. Asadulla K.C. S/o Yousuff
 Kannichetta, Kiltan Island
 UT of Lakshdadweep-682 558
- 2. Kunhi M. S/o Ambukoya Mandummel, Kiltan Island UT of Lakshaddweep-682 558
- 3. Nasar K.
 S/o Mohammed
 Komalam, Kiltan Island
 UT of Lakshdadweep-682 558
- 4. Saleem P.P.
 S/o Hamsa
 Puthenpura, Kiltan Island
 UT of Lakshdadweep-682 558
- 5. Rafeek P.P. S/o Chandan Purathupura, Kiltan Island UT of Lakshdadweep-682 558

- 6. Kunhi K.P.
 S/o Pukoya
 Kattampally, Kiltan Island
 UT of Lakshdadweep-682 558
- 7. Abdul Kasim P.V.
 S/o Muneer
 Pentamveli, Kiltan Island
 UT of Lakshdadweep-682 558.

(By Advocate: Mr.Shabu Sreedharan)

Versus

- 1. Union Territory of Lakshadweep represented by the Administrator, Kavarathi Island-682 555
- 2. The Director of Panchayath
 Union Territory of Lakshadweep
 Kavarathi Island-682 555
- The ChairpersonVillage (Dweep) PanchayathKiltan Island, Union Territory of Lakshadweep-682 558
- The Executive Officer
 Village (Dweep) Panchayath
 Kiltan Island, Union Territory of Lakshadweep-682 558
- 5. The Environment Warden
 Department of Environment and Forest
 Zonal Office, Kiltan Island
 Union Territory of Lakshadweep-682 558.

Respondents

(By Advocate: (Mr.S.Radhakrishnan (R1,2,4 & 5)

- 6. OA 137/2013
- 1. Jalaludheen K.K.
 S/o Shaik Poovalap
 Poovalap House, Kiltan Island,
 UT of Lakshadweep-682 558.
- 2. Noorul Islam C.H.
 S/o Nallakoya
 Koshiyoda, Kiltan Island,
 UT of Lakshadweep-682 558.

- 3. Ibrathulla T.K.
 S/o Ahamed
 Thenakal House, Kiltan Island,
 UT of Lakshadweep-682 558.
- 4. Ameerali A.P. S/o Syed Mohammed Arakalapura House, Kiltan Island, UT of Lakshadweep-682 558.
- 5. Ismail T
 S/o Yusuf
 Tholiyoda House, Kiltan Island,
 UT of Lakshadweep-682 558.
- 6. Syed Mohammed Koya K.P. S/o Mohammed Kanjipura House, Kiltan Island, UT of Lakshadweep-682 558.
- 7. Kasimkoya C.H. S/o Muthukoya Ammipura House, Kiltan Island, UT of Lakshadweep-682 558.

(By Advocate: Mr. Shabu Sreedharan)

Versus

- 1. Union Territory of Lakshadweep represented by the Administrator, Kavarathi Island-682 555
- 2. The Director of Panchayath Union Territory of Lakshadweep Kavarathi Island-682 555
- The Chairperson
 Village (Dweep) Panchayath
 Kiltan Island, Union Territory of Lakshadweep-682 558
- 4. The Executive Officer
 Village (Dweep) Panchayath
 Kiltan Island, Union Territory of Lakshadweep-682 558
- 5. The Assistant Engineer
 Electrical Sub Division
 Kiltan Island
 Union Territory of Lakshadweep-682 558.

Respondents

(By Advocate: Mr.S. Radhakrishnan (R1,2,4 & 5)

7. OA 181/2013

- 1. Sadakathulla.A, age 38
 S/o Kunhi Ahammed
 Ajnad House, Kiltan Island
 Lakshadweep.
- 2. Nararulla P.T., age 26 S/o Kunhi Pallithithiyoda House, Kiltan Island Lakshadweep.

Applicants

(By Advocate: Ms. Daisy I. Daniel)

Versus

- The Administrator
 Union Territory of Lakshadweep
 Kavarathi-682 555.
- 2. The Chairperson
 Village (Dweep) Panchayath
 Kiltan-682 558
- 3. Director of Panchayat
 Department of Panchayath
 Kavarathi-682 558.

Respondents

(By Advocate: Mr.S.Radhakrishnan (R1& 3)

8. O.A. No. 212/2013

P.P. Havvabi, W/o. Abdul Salam Labourer, Agricultural Department, Agati Island, Residing at Pallipuram House, Union Territory of Lakshadweep, Agai, Island

Applicant

(By Advocate: Mr. K. Jaju Babu)

Versus

1. The Director of Agriculture
Union Territory of Lakshadweep
Kayaratti Island – 682 555.

2. The Administrator
"Union Territory of Lakshadweep
Kavaratti Island – 682 555.

Respondents

(By Advocate Mr. S. Radhakrishnan)

9. O.A 266/2013

- 1. Sabir Ali, K Kuriyathiyoda House, Kiltan Island.
- 2. C.P. Firoz Chemmanam Palli House Kalpeni Island.
- 3. K.P. Cheriyakoya Karuppathapura House, Kalpeni Island.
- 4. M.C. Jaffer Pakkipura House Kalpeni Island.
- 5. Habsa A Alikome House Kiltan Island.
 - 6. A.P. Naseema
 Aynapura House,
 Kavarathi Island.

Applicants

(By Advocate Mr. K.B. Gangesh)

Versus

- 1. The Administrator, Administration of the Union Territory of Lakshadweep, Kavarathi – 682 555.
- 2. The Director (Services)
 Administration of the Union Territory
 of Lakshadweep (Secretariat),
 Kayaratti 682 555.
- 3. Department of Environment of Forests Union Territory of Lakshadweep, Kavarathi 682 555.

Respondents

(By Advocate: Mr. S. Radhakrishnan)

10. O.A No. 268/2013

- 1. M. Noorul Ameen
 S/o. K.C. Sayed Mohammed
 Mulayam House, Agatti Island
 Union Territory, Lakshadweep.
- 2. B.M. Mansoor
 S/o. Late A.C. Mohammed Jalaluddin
 Bharkath Manzil
 Agati Island, Union Territory
 Lakshadweep.

Applicants

(By Advocate: Mr. Grashious Kuriakose)

Versus

- The Administrator, Union Territory of Lakshadweep, Kavarathi – 682 555.
- 2. The Director of Panchayath, Department of Panchayath Kavaratti 682 555.
- Director of Science and Technology and Environment, Union Territory of Lakshadweep Kavarathi – 682 555.
- 4. Director (Labour & Employment) Kavarathi – 682 555.
- 5. Special Officer Village (Dweep Panchayat, Agatti) 682 558.

Respondents

(By Advocate: Mr. S. Radhakrishnan)

11. <u>OA 269/2013</u>

Ahammed Basheer A.C., age 32 S/o T. Younis Arakalachatta House, Kiltan Island, Lakshadweep

Applicant '

(By Advocate: Mr. Grashious Kuriakose)

Versus

- 1. The Administrator
 Union Territory of Lakshadweep
 Kavarathi -682 555
- The Chairperson
 Village (Dweep) Panchayath
 Kiltan-682 558
- 3. The Employment Officer Kavarathi, Lakshadweep-682 555.
- 4. Director of Panchayath
 Department of Panchayath
 Kavarathi -682 555
- 5. The Executive Officer
 Village (Dweep) Panchayath
 Kiltan-682 558
- 6. Horticultural Assistant Village (Dweep) Panchayat, Kiltan-682 558.

Respondents

(By Advocate: (Mr.S.Radhakrishnan (R1,3 & 6)

12. OA 277/2013

Hameedad, age 26 D/o Said Mühammed Nambicham House, Kiltan Island Lakshadweep

Applicant

(By Advocate: Mr. Grashious Kuriakose, Sr.)

Versus

- 1. The Administrator UT of Lakshadweep, Kavarathi-682 555.
- 2. Director of Panchayath
 Department of Panchayath
 Kayarathi-682 555.
- 3. Executive Officer
 Village (Dweep) Panchayath, Kiltan-682 558

4. Chairperson
Village (Dweep) Panchayath,
Kiltan-682 558

Respondents

(By Advocate: Mr.S.Radhakrishnan – R1-3)

13. OA 281/2013

- 1. Taha P S/o Sayid V.K. Vallomkadiyodu *Kiltan Island, Lakshadweep
- 2. Sayed Badusha Muhideen S.V. Shahar Ban Vilas House Chetlat.

Applicants

(By Advocate: Mr. Grashious Kuriakose, Sr. & Ms. Daisy I Daniel)

Versus

- 1. The Administrator UT of Lakshadweep, Kavarathi-682 555.
- 2. Director
 Science & Technology
 Chetlat-682 556
- 3. Director of Panchayath Rural Development Department of Panchayath Chetlat-682 556.
- 4. Chairperson Village (Dweep) Panchayath Chetlat-682 556.
- 5. Addl. Sub Divisional Officer Chetlat-682 556.
- 6. Junior Scientific Officer Chetlat-682 556.
- 7. Accounts Officer
 Secretariat, Kayarathi-682 555.

Respondents

(By Advocate: Mr. S. Radhakrishnan-R1-3 & 5-7)

14. O.A.No. 299/2013

- 1. A.K. Sajeed Akkara House Kalpeni Island.
- P. Häseenä
 Poodyein House
 Kalpeni Island.
- 3. A.T. Ahadabi Athanam Thottam House Kalpeni Island.
- 4. P.P. Sulaikha
 Puthiya Pandaram House
 Kalpeni Island.
- 5. C.P. Noorjehan Chemmanam Palli House Kalpeni Island
- 6 A.K. Beebi Arakkalar House Kalpeni Island.
- 7. M.P. Mohammed Mullipura House Kalpeni Island.

(By Advocate: Mr. K.B. Gangesh)

Versus

- 1. The Administrator, Administration of the Union Territory of Lakshadweep, Kavarathi – 682 555.
- 2. The Director (Services)
 Administration of the Union Territory
 of Lakshadweep (Secretariat),
 Kayaratti + 682 555.
- 3. Department of Agriculture
 Union Territory of Lakshadweep,
 Kavarathi + 682 555.
 Represented by its Director.

Respondents

(By Advocate: Mr. S. Radhakrishnan)

15. OA 300/2013

- 1. B.Koya, age 42, S/o Bammad, Bilutheth House Andrott Island.
- 2. B.Ahammed, age 43
 S/o Mohammed, Bakakada House
 Andrott Island.
- 3. K.K.Mohammed Basheer, age 49 S/o Nalla Koya, Karakunnel House, Andrott Island.
- 4. P.P.Hassan, age 41, S/o Sayeed Bukari M.P.,Pandathpura House, Andrott Island.
- 5. M.P.Pookunhi, age 50 S/o Khader, Matharapura House, Andrott Island.
- 6. M.Bampathi, age 50, S/o Asainar, Kakkett House, Andrott Island.
- 7. C.Mohammed Kasim, age 44, S/o Koya Kidave, Chettathada House, Andrott Island.
- 8. K.P.Mohammed Yaseen, age 33, S/o Nallakoya, Kattupra House, Andrott Island.
- 9. °T.P.Shamsuddeen, age 30, S/o Kunhi Koya, Thattampokkada House, Andrott Island.
- 10. B.Mullakoya, age 43 S/o Kidave, Bithnatt House, Kavaratti Island.
- P.P.Fathimath, age 41,
 D/o Kunhiseethi, Palath Puthiyapura House,
 Andrott Island.
- 12. A Jamal, age 48,S/o Abdulla Attalada, Aliyathara House,Andrott Island.

- 13. A.Mohammed Mustafa, age 32, S/o Kidave, Aliyathara House, Andrott Island.
- 14. L.Khadeejomabi, age 47,D/o Buhari, Lavanakkal House,Andrott Island.
- 15. C.Pookoya, age 42, S/o Sayeed Mohammed, C Kunnashada House, Andrott Island.
- K.Subaida, age 39 years
 D/o Kidave, Kunnashada,
 Andrott Island.
- A.Kunhi Seethi, age 51,
 S/o Ukkas, Aliyathara,
 Andrott Island.
- 18. T.B.Mohammed Hussain, age 37, S/o Kosamma C.P., Thacherry Biyyada, Andrott Island.
- 19. P.N.Hakeem, age 48, S/o Siddique, Pudiya Nalam, Andrott Island.
- K.K.Kunhibi, age 52,
 S/o Yousaf, Komalam Kattu,
 Andrott Island.
- 21. K.K.N.Khadeejommabi, age 39, S/o Sayeed Mohammed Koya T.P. Kolikkat Neduvilakam, Andrott Island.
- 22. Mohammed Murshid, age 36, S/o Koyamma K.P., Moosathada, Andrott Island.
- 23. K.C.Mohammed Hussain, age 39, S/o Sayeed Ismail, Kannichetta, Andrott Island.
- 24. P.P.Hamza, age 34, Koyakidave M.P., Pandathpura Andrott Island.

- 25. M.P.Khaleel, age 37, S/o Assainar, Matharapura House, Andrott Island.
- 26. °P.P.Hassan, age 41, S/o Abdul Khader K., Perumpally House, Andrott Island.
- 27. P.M.Thajunnissabi, age 39, D/o Majeed, Puthiya Manzil, Andrott Island.
- 28. L.Pathummabi, age 37, D/o Yousaf T., Lavanakkal House, Andrott Island.
- 29. H.K.Hussain, age 35, S/o Pookunhi, Halookakkada House, Andrott Island.
- 30. M.P.Mohammed Rafeek, age 31, S/o Koyamma, Kunnamkalam House, Andrott Island.
- 31. K.Mohammed Fasal, age 32, S/o Kunhi Seethi Koya, Kadiyammada House, Andrott Island.
- 32. K.Mohammed Basheer, age 34, S/o Aboosala U.K. Kunthathalam House, Andrott Island.
- 33. K.K.Mohammed Farook, age 27, S/o Kunhi Seethikoya, Kerakkadamali House, Andrott Island.
- 34. A.Rasheed Khan, age 39, S/o Sayeed Ismail, Aliyathara House, Andrott Island.
- 35. K.Abdul Salam, age 33, S/o Muthukoya, Kannathimmada House, Andrott Island.
- 36. K.K.Anwar Hussain, age 31 S/o Koya V., Kerakkada House, Andrott Island.

- 37. P.Mohammed Rafee, age 25, S/o Mullakoya, Pachanal House, Andrott Island.
- 38. T.M.Mohammed Aliyul Akbar, age 32, S/o Basheer, Kakachiyapura House, Andrott Island.
- 39. Basheer Karakunnel, age 41, S/o Sayeed Mohammed A.C., Karakunnel House, Andrott Island.
- 40. Ubaidulla, age 29,S/o Seethi, Bappathiyada House,Andrott Island.
- 41. P.P.Mohammed Farook, age 37, S/o Pookunhi Koya, Thekila Illam, Andrott Island.
- 42. M.M.Sayeed Hussain, age 27, S/o Sayeed Koya, Moosankakkada House, Andrott Island.
- 43. M.C. Hammedathbi, age 37, D/o Yousaf, Mylachetta House, Andrott Island.
- Doulathabi, age 33,D/o Kidave, Lavanakkal House,Andrott Island.
- 45. Guhar Madeena Beegum, age 37, D/o Mohammed B, Aliyathara House, Andrott Island.
- 46. K.Rookunhi Koya, age 36, S/o Yacoob, Kolikkatt House, Andrott Island.
- 47. K. Dervesh Mohammed, age 36, S/o Sayeed Mohammed, Kachashada House, Andrott Island.

(By Advocate: Mr.K.B.Gangesh)

Barrier Street Confe

- 1. The Administrator
 Union Territory of Lakshadweep
 Kavarathi -682 555
- 2. Director of Education
 Directorate of Education
 Administration of the Union Territory of
 Lakshadweep, Kavarathi.
- 3. Director of Panchayats
 Department of Panchayats
 Administration of the Union Territory
 of Lakshadweep, Kavarathi-682555
- 4. Village (Dweep) Panchayat
 Androth Island represented by its
 Executive Officer.
- Faisal Ameen
 S/o Pookoya N
 Achammada House, Androth.
- Mohammed Shamsheer M.K.
 S/o Bathesha U.P.
 Mayamkkada House, Androth.
- 7. Mohammed AskerS/o SeethiAliyathara House, Androth.
- 8. Noushakhan M.K. S/o Sued Koya Mayamkakkada House, Androth
- 9. Mohammed Kasim P.P. S/o Kidave, Palathupra House, Androth
- 10. Abdul AkbarS/o SubairPandath Puthiya Pura House, Androth
- 11. Mujeeb RahmanS/o IbrahimAliyathara House, Androth
- 12. Siraj K.T. S/o Kasim Koya Kunjumathi House, Androth

- 13. Mohammed HassanS/o Kunhi KoyaAyenamada House, Androth
- 14. Mohammed Abdusalam TS/o AbusalaThecheri House, Androth
- 15. Muhammed RafiS/o Nalla Koya K.Poodamkakkada House, Androth
- 16. Muhammed KassimS/o KoyaShaikkinte Veedu House, Androth
- 17. P.P.Koyamma S/o P.K.Kidave Palathupura House, Androth
- 18. Muhammed Khaleel S/o Abdulla Aliyathara House, Androth
- 19. Muhammed Basheer C.P.
 S/o Abdul Khader
 Cherikkal Puthiyapura House,
 Androth.

Respondents

(By Advocate: Mr.S.Radhakrishnan – R1-4) (Ms.Rekha Vasudevan (R5-19)

16. OA 301/2013

- 1. Attakoya T.V, age 44 S/o Koya Thankgal T, Thailath Valiyakkattu Androth Island.
- 2. Sayeed Koya, age 43
 S/o Koya Kidave, Aliyathara House,
 Androth Island.
- 3. Mohammed, age 54
 S/o Shaban, Biriyammada House
 Androth Island.
- 4. Yousaf, age 60
 S/o Ahammed, Kandalath House,
 Androth Island.
- 5. Mujeeb Rehman, age 35 \$/o, Koya, Karachetta House, Androth Island.
- 6. Abdul Nasar, age 38
 S/o Nalla Koya, Kunnashada House,
 Androth Island.
- 7. Mohammed Basheer, age 37 S/o Yacoob, Aliyathara House, Androth Island.
- 8. Shihabuddeen, age 35
 S/o Sayeed Koya, Pandath Puthiyapura House
 Androth Island
- 9. Pookoya, age 44
 S/o Koyamma, Mayampokada House,
 Androth Island:
- 10. Noufal, age 43
 S/o Koyamma Koya, Thacheri House,
 Androth Island.
- 11. Asif, age 37S/o Seethi, Thacheri Moosathada House,Androth Island.

- 12. Hassan, age 30 S/o Jamaludheen, Kadiyammada House Androth Island.
- 13. Mohammed Rafeek, age 41 S/o Ayshommabi, Bilutheth House, Androth Island.
- 14. Jalal, age 37S/o Kunniseedhi, Palathupura House, Androth Island.
- 15. Farook, age 49
 S/o Koyamma, Pochalam House,
 Androth Island.
- 16. Abdul Hassan, age 51S/o Abdul Khader, Karachetta House, Androth Island.
- 17. Koya, age 48 S/o Sayeed Mohammed, Thacheri Moosathada House, Androth Island.
- 18. Basheer, age 47
 S/o Kidaye, Moodampura House,
 Androth Island.
- 19. Muhammed Hussain, age 42 S/o Hameed, Azhikakem Pura House, Androth Island.
- 20. Jabbai, age 39 S/o Nalla Koya, Kunnashada House Androth Island.
- Mohammed Liyaudden, age 33
 S/o Sayeed Mohammed, Neelathupura House Androth Island.
- 22. Habeed, age 42 S/o Sayeed Mohammed, Kunhali House, Androth Island.
- 23. Shahul Hameed, age 33 S/o Kidave, Poodamkakkada House Androth Island.
- 24. Raidad Beebi, age 46

\$/o Siddeeque, Puthiyanalakam House, Androth Island

- 25. Indeen, age 60S/o Ahammed, Kandalath House, Androth Island.
- 26. Mohammed Saleem, age 42 S/o Sayeed Mohammed, Kunnashada House, Androth Island.
- 27. Gafoor, age 41
 S/o Thangu Koya, Pentamveli House,
 Androth Island.
- 28. Siddeeque, age 43
 S/o Kidave, Modiyothada House,
 Androth Island.
- 29. Shanavas, age 33 S/o Kunhi Koya, Pochalam House, Androth Island.
- 30. Pookunhi, age 50n S/o Kidave, Aliyathara House, Androth Island.
- 31. Kaleel, age 39 S/o Buhari, Asanakar House Androth Island.
- 32. Illyas, age 36 \$/o Hamza Koya, Aliyathara House, Androth Island.
- 33. Mohammed Basheer, age 39
 S/o Sayeed Mohammed, Aliyathara House,
 Androth Island
- 34. Mohammed Raff, age 33
 S/o Sayeed Ishail, Aliyathara House,
 Androth Island.
- 35. Cheriya Koya, age 46 S/o Kader, Matharapura House, Androth Island.

- 36. Mohammed Saleem, age 33
 S/o Koyamma, Kannipura House,
 Androth Island
- 37. Shamsuddeen, age 33
 S/o Abdul Kader, Belichetta House,
 Androth Island.
- 38. Kunhiseethi, age 47
 S/o Aboo Sala, Lavanakkal House,
 Androth Island
- 39. Yacoob, age 45 S/o Sainddeen, Kunnashada House, Androth Island.
- 40. Abdul Jabbar, age 38
 S/o Sayeed Mohammed, Kannichetta House,
 Androth Island
- 41. Jamal, age 41
 S/o Sayeed Bukari, Bidumkattu Bilutheth House,
 Androth Island.
- 42. Subaida, age 39
 D/o Sayeed Bukari, Thacheri Biyyada,
 Androth Island.
- 43. Sajina Beegum, age 29
 D/o Nallakoya, Lavanakkal House,
 Androth Island.
- 44. Shahanas Beegum, age 28
 D/o Kunhi Koya, Lavanakkal House,
 Androth Island.
- 45. Siyad Khani age 32 S/o Pookunhii Rahmath Villa, Androth Island.
- 46. Nisamuddeen P.P.T, age 33 S/o Nasar, Chodath House, Androth Island.
- 47. Iqbal, age 42 S/o Yousaf, Pandaram House, Androth Island.

- 48. Hassan, age 39
 S/o Sayeed Bukari, Matharapura House,
 Androth Island.
- 49. Mohammed Saleem, age 38 S/o Yousaf, Thailath House, Androth Island.
- 50. Mohammed Musthafa, age 36 S/o Pookoya, Neganmada House, Androth Island.
- 51. Koya, age 36 S/o Attakoya, Mathil House, Androth Island.
- 52. Kamil, age 41 S/o Muthu Koya, Palathupura House, Androth Island.
- 53. Asif, age 30 S/o Scethi Koya, Lavanakkal House, Androth Island.
- 54. Sakariya, age 32 S/o Muthukoya, Bilutheth House, Androth Island.
- 55. Salih, age 37 S/o Kunikoya, Aynamada House, Androth Island:
- 56. Rahmathulla, age 39 S/o Siddeeque, Bilutheth House, Androth Island.
- 57. Mohammed Aslam Naser, age 40 S/o Sayeed Mohammed, Palliyet House, Androth Island.
- 58. Sayeed Mohammed, age 42 S/o Kasimi, Achadapurakattu House Androth Island.
- 59. Anvar Hussain, age 29 Svo Pookova, Kunnashada House Androth Island.

- 60. Habeebu Rahman, age 28 S/o Sayeed Mohammed, Kunnel House Androth Island.
 - 61. Rasheed, age 33
 S/o Koya, Kerakkada House
 Androth Island.
 - 62. Cheriya Koya, age 32 S/o Aboo Salah, Perumpalli House Androth Island.
 - 63. Mujeeb Rehman, age 37 S/o Sayeed Buhari, Karakunnel House Androth Island.
 - 64. Noufel K, age 33 S/o Nattaya Koya, Cheriyadam House Androth Island.
 - 65. Abdul Samad, age 45 S/o Koyamma, Karakkada House Androth Island.
 - 66. Shamsu Shumoos, age 34
 S/o Cheriyakoya M., Pentamvilapura House
 Androth Island.
 - 67. Mohammed Abdul Naser, age 308 S/o Jaleel M. Kottiathattu House Androth Island.
 - 68. Mohammed Fathahulla, age 33 S/o Koyammakoya, Nallal House Androth Island
 - 69. Ibrathullah, age 30 S/o Kunhisethi, Perumpalli House Androth Island.
 - 70. Riyas, age 29
 S/o Shaik Koya P.S., Pentambelipura House
 Androth Island
 - 71. Nisar, age 31 S/o Kidave P.P., Pandathu Lavenakkan House Androth Island

- 72. Rahmat, age 42
 S/o Pookutty M., Mathil House
 Androth Island.
- 73. Mohammed Hassan, age 37
 S/o Sayeed Mohammed, Achammada House
 Androth Island.
- 74. Shamsudeen, age 32 S/o Muthu Koya K., Nellai House Androth Island.
- 75. Mohammed Naseer, age 28
 S/o Muhammed, Pentamvelipura House
 Androth Island.
- 76. Raulath Beegum, age 29
 S/o Thangakoya, Arathupura House
 Androth Island.
- 77. Fathahuddeen, age 38
 S/o Kidave U.K., Makket House
 Androth Island.
- 78. Badarul Müneer, age 32 S/o Abdul Khader, Moodampura House Androth Island
- 79. Mohammed Mustafa, age 33 S/o Ahammadiya, Jabalpura House Androth Island.
- 80. Mohammed Kasim, age 47
 S/o Kidave V.K., Makket House
 Androth Island.
- 81. Mohammed Aboosalih, age 40 S/o Sayeed Mohammed, Bilutheth House Androth Island.
- 82. Kunhiseethi, age 47
 S/o Yousaf, Metharapurakatte House
 Androth Island.
- 83. Hamsa Koya, age 42
 S/o Ahammed Makkett House
 Androth Island.

North & Ballin

- 84. Attakoya, age 49
 S/o Yacoob, Aliyathara House
 Androth Island.
- 85. Khaleel, age 49
 S/o Sayeed, Cherikkal Puthiyapura House
 Androth Island.
- 86. Pathahulla, age 34
 S/o Sayeed Mohammed, Palliyett House
 Androth Island.
- 87. Basheer, age 55
 Thacheri Moosathara
 Androth Island.
- 88. Mohammed Farook, age 33
 S/o Nallakoya C.L., Tharampalli Makket House
 Androth Island.
- 89. Aboosalih, age 31
 S/o Shaik Koya, Moosakada House
 Androth Island.
- 90. Saleem, age 31
 S/o Seethi, Karakunnel House
 Androth Island
- 91. Mohammed Kasim, age 33 S/o Sayeed Mohammed P.C., Pathada House Androth Island
- 92. Cheriyakoya L., age 44
 Sko Kidave T., Lavanakkal House
 Androth Island.
- 93. Mohammed Hüssain, age 41 S/o Sayeed Ismail, Kandalath House Androth Island.
- 94. Sabir Khan, age 33
 S/o Koyammakoya, "Thattampokkada House"
 Androth Island.
- 95. Hassan, age 43 S/o Sayeed Bukari, Podamkakkada House Androth Island

- 96. Akbar C., age 33
 S/o Attakoya K.) Edayakkal House
 Androth Island
- 97. Abdul Vahab, age 33 S/o Thangakoya P., Kunchali House Androth Island.
- 98. Mohammed Musthafa, age 42 Edayakkal House Androth Island.
- 99. Navas, age 25 S/o Hussain, Thahira Manzil Androth Island.
- 100. Shanavas, age 33 S/o Sharafudeen, Mathil House Androth Island.
- 101. Hassan, age 33 S/o Seethi M, Lavanakal House Androth Island.
- 102. Mohammed Basheer, age 42 S/o Yousaf, Nellal House Androth Island.
- 103. Shamsudeen, age 36 S/o Nalla Koya, Kunnashada House Androth Island.
- 104. Zainul Abid, age 26 S/o Kidave K., Palliat House Androth Island.
- 105. Muthu Koya, age 39 S/o Kunhi Seethi, Makkette Androth Island
- 106. Mohammed Mukhbeel, age 30 S/o Koyammakoya, Kerakkada House Androth Island
- 107. Shamusudeem, age 27 S/o Koya Kidave M.P., Pandathupura House Androth Island.

- 108. Shihabudheen, age 27 S/o Muthu Koya, Pandathupura House Androth Island!
- 109. Ubaidulla, age 29 S/o Sathar, Kannipura House Androth Island.
- 110. Jalal, age 49
 S/o Yousaf P., Moodampura House
 Androth Island.
- 111. Kidavu, age 55 S/o Indeen M., Biriyammada House Androth Island.
- 112. Kidavu, age 59 S/o Irjab, Mekkat House Androth Island.
- 113. Mohammed Salahudheen, age 26 S/o Koya T.P., Kandeth House Androth Island.
- 114. Mohammed Shakeer, age 22 S/o Kunhiseethi, Makket House Androth Island.
- 115. Mohammed Althaf, age 24 S/o Jamal, Mayompokkada House Androth Island.
- 116. Abdul Gafoor, age 28 S/o Nallakoya T., Bappathiyoda House Androth Island.
- 117. Mohammed Yathiya Khan, age 23 S/o Basheer K., Mathil House Androth Island.
- 118. Nalla Koya, age 39 S/o Khader, P. P. C., Androth Island.
- 119. Kunnikoya, age 35 S/o Ahmed, Ponnikam House Androth Island.

- 120. Zainul Abid, age 41
 S/o Assainar N.P., Kandalath House,
 Androth Island.
 - 121. Mohammed, age 50 S/o Abdul Khader, Kaval Chetta House, Androth Island.
 - 122. Abu Nasir, age 36 S/o Siddique, Kunnashada House, Androth Island.
 - 123. Mohammed Aboo Salih, age 37 S/o Musthafa, Ammelam House, Androth Island.
 - 124. Koya, age 37 S/o Sayeed Mohammed, Lavanakkal House, Androth Island
 - 125. Mohammed Rafeek C.P., age 38 S/o Sayeed, Cherikkal Puthiyapuram Androth Island
 - 126. Mohammed Rafeek, age 40 S/o Ukkas, Bilutheth House, Androth Island.
 - 127. Mukbeel, age 28
 S/o Majeed L., Perumpalli House,
 Androth Island.
 - 128. Rasheed Khan, age 33
 S/o Kidave A., Biyyadachetta House,
 Androth Island.
 - 129. Mohammed Farook, age 31 S/o Pookutty, Kunnel House, Androth Island.
 - 130. Rahmathullah, age 31 S/o Koyamma K.P., Bappathiyoda House, Androth Island.
 - 131. Mohammed Kasim, age 30 S/o Nallakoya, Kennashada House, Androth Island.

- 132. Mohammed Fazal, age 38 S/o Kidave M.P., Kandalath House, Androth Island.
- 133. Mohammed Abdul Gafoor T.M., age 38
 S/o Nallakoya, Tharampally Makket House,
 Androth Island.
- 134. Jamal, age 57
 S/o Kidave, Poovadakkattu House,
 Androth Island
- 135. Mohammed Saleem, age 31 S/o Hassan Kunni, Keyiyoda House, Androth Island.
- 136. Koyamma, age 47
 S/o Aboo Saleh, Kavalchetta House,
 Androth Island
- 137. Hidayathulla, age 38
 S/o Koyamma, Karachetta House,
 Androth Island.
- 138. Abdul Azeez Khan, age 41 S/o Mohammed, Birayammada House, Androth Island.
- 139. Shamsudddeen, age 32 So Sideeque M.P., Pazhayakamkattu House, Androth Island.
- 140. Rasheed Khan, age 33 S/o Koyamhakoya, Ammelam House, Androth Island.
- 141. Nallakoya, age 50 S/o Ahamed P.O., Matharapura House, Androth Island.
- 142. Hamza Koya, age 43 S/o Kidaye B, Aliyathara House, Androth Island
- 143. Mohammed Hussain, age 28 S/o Hamsa M.R., Ammelam House, Androth Island

- 144. Sayeed Ismail, age 58
 S/o Abdulla P.P. Pudamkakkada House,
 Androth Island.
- 145. Amjath Khan, age 28 S/o Buniyamin, Ammelam House, Androth Island.
- 146. Mohammed Iqbal, age 38
 S/o Nallakoya, Perumpally House,
 Androth Island.
- 147. Pookunni, age 56 S/o Yousaf Haji, Bappathiyoda House, Androth Island
- 148. Mohammed Basheer, age 38
 S/o Kidave A., Mayampokkada House,
 Androth Island.
- 149. Cheriyakoya, age 36S/o Kunnikoya P., Thacheri House, Androth Island.
- 150. Naseemudheen K.S.P., age 28
 S/o Abdul Khader T., Karachetta Sarommapura House,
 Androth Island
- 151. Abdul Kayyoom, age 41
 S/o Sayeed Buhari M., Kunchali House,
 Androth Island
- 152. Liyaburahman, age 31 S/o Kunnikoya M.P., Chekummada House, Androth Island.
- 153. Kunhibi, age 46 S/o Kader, Pelumpalli House, Androth Island
- 154. Pathummabi, age 52 D/o Koyammakoya, Kolikkattu Naduvilkam House, Androth Island.
- 155. Safiyullah, age 25
 D/o Hamsa Koya, Aliyathara House,
 Androth Island

- 156. Seethi, age 60 S/o Assainar, Rachanal House, Androth Island
- 157. Sadakkathulla, age 34
 S/o Buhari V K., Chettapokade House,
 Androth Island.
- 158. Basheer, age 40 S/o Sayeed K., Kunnnashada House, Androth Island.
- 159. Mohammed Kuraishi, age 25
 S/o Sayeed Mohammed, Karakunnel House,
 Androth Island.
- 160. Siraj, age 47
 S/o Kidave K., Kunnumpura House,
 Androth Island.
- 161. Mohammed Rafi, age 31
 S/o Hamza Koya K., Pathummapura House,
 Androth Island.
- 162. Zainul Abid, age 26 S/o Nallakoya K.C., Palliyat House, Androth Island.
- 163. Abdul Jabbar, age 35 S/o Kunni Seethi, Makkett House, Androth Island.
- 164. Sajeed Mohammed, age 54 S/o Kidavu, Roovadakkattu House, Androth Island.
- 165. Attabi, age 57. D/o Yousef K.P., Thacheri House, Androth Island.
- 166. Balkees, age 37
 D/o Koyammakoya P., Thacheri House,
 Androth Island.
- 167. Yakoob, age 40 S/o Kidavu K, Ammelam House, Androth Island

- 168. Mohammed Rafee, age 42 S/o Koyammakoya, Mayampokkada House, Androth Island.
- 169. Mullakoya, age 47
 S/o Majeed K., Lavanakkal House,
 Androth Island
- 170. Pookunhi, age 46
 S/o Kidave P., Ammelam House,
 Androth Island.
- 171. Mohammed Kasim, age 46 S/o Yousaf, Bappathiyoda House, Androth Island.
- 172. Kadecja, age 51
 D/o Kidave K., Thacheri House,
 Androth Island.
- 173. Mullabi, age 54
 D/o Kidave B., Palathupura House,
 Androth Island.
- 174. Manzoor Ali Zayeed P.P., age 25 S/o M.P. Fatehullah, Purathikkatt Puthiyapuram, Androth Island
- 175. Ali Akbar K age 25 S/o Cheriyakoya, Kannathimada, Androth Island
- 176. Mohammed Saleem, age 33 S/o Shaikoya, Kunhali House, Androth Island.

(By Advocate Mr.K.B Gangesh)

Versus

- 1. The Administrator
 Administration of the UT of Lakshadweep
 Kayarathi 682 555
- 2. Department of Agriculture
 UT of Lakshadweep, Kavarathi 682 555
 represented by its Director.
- 3. Director of Panchayats

Department of Panchayats Administration of the UT of Lakshadweep Kayarathi 682 555

4. Village (Dweep) Panchayat
Androth Island represented by its
Executive Officer.

Respondents

(By Advocate: Mr.S.Radhakrishnan)

17. OA 302/2013

- Jaffer, age 35
 S/o Babujan, Pannethechetta House Amini Island.
- 2. Farooque, age 33 S/o Khader, Kulandam House Amini Island
- 3. Abdulla Koya, age 50 S/o Attakoya, Malika House Amini Island.
- 4. Nallakoya, age 40 S/o Abdulla Koya, Puthoya Kanniyam House Amini Island.
- 5. Ali Mohammed, age 47 S/o Mohammed, Kombam House Amini Island
- 6. Sharafudheen, age 36
 S/o Kidave, Kottechetta House
 Amini Island.
- 7. Jabbar P.C, age 36 S/o Cheriya Koya, Purakkachetta House Amini Island.
- 8. Yousaf, age 36
 S/o Kadej, Beliyachadachatta House
 Amini Island
- 9. Muthukoya, age 33 S/o Sayeed Sheikoya, Mampuram House Amini Island

Applicants

(By Advocate: Mr.K.B.Gangesh)

Versus

- 1. The Administrator

 Administration of the UT of Lakshadweep

 Kavarathi-682 555
- 2. Director of Panchayats

 Department of Panchayats

 Administration of the UT of Lakshadweep

 Kayarathi-682 555.
- 3. District Panchayat
 Amini represented by its
 Executive Officer.
- 4. Village (Dweep) Panchayat
 Amini Island represented by its
 Executive Officer.

Respondents

(By Advocate: Mr.S.Radhakrishnan/M/s Sheriff Associates)

18. OA 303/2013

- 1. Aboobaker P., age 41 \$/o Kunhikunhi, Pallam House Kayarathi Island
- 2. Musthafa B.K., age 45 S/o Sayeed, Bakakada House Kayarathi Island...
- 3. Mohammed Shafi M., age 34 S/o Hamzath M., Malika House Kavarathi Island
- 4. Abdul Nazer A.P., age 43
 S/o Cheriyakoya K., Aynipura House
 Kavarathi Island.
- 5. Yacoob K.P., age 41
 S/o Kidave U.P., Kuttipapepura House Kavarathi Island.
- 6. Alikoya K., age 31 S/o Basha P. Keliyam House Kayarathi Island

- 7. Mujeeb Rehman U.P., age 34
 S/o Alikoya C.K., Uthampokakada House Kayarathi Island.
 - 8. Thangakoya V.P.n. age 43 S/o Ukkas, Vadakki apura House Kavarathi Island.
 - 9. Mujeeb Rehman B, age 30 S/o Thangakoya, Birekal House Kavarathi Island.
 - Sajitha P., age 32D/o Ali Aradam, Poovinoda House Kavarathi Island.
 - 11. Basheer P.I., age 44
 S/o Mohammed Pallipura, Puthiya Illam House
 Kavarathi Island.
 - 12. Abdul Rafeek K., age 44
 S/o Ahmed Kattimmada, Kadapurathaba House
 Kayarathi Island.
 - 13. Saleem A.P., age 34
 S/o Mohammed C.P., Athampapepura House
 Kayarathi Island.
 - 14. Mohammed Hussain P.A., age 29
 S/o Khalid Haji K.P., Puthiya Alikom House
 Kayarathi Island
 - 15. Shajahan T.K., age 35 S/o Hamza, Thuinikad House Kayarathi Island.
 - 16. Anwar A.P., age 39
 S/o Muthu, Aynepura
 Kavarathi Island.
- 17. Basheer S., age 35 S/o Hamzath A.I., Safiyabiyoda Kayarathi Island,
- 18. Ûkkaş, age 45 S/o Aboobaker, Melillam Kavarathi Island

- 19. Hamzath, age 27 S/o Usman Haji, Aynepura Kayarathi Island
- 20. Mujeeb Rehman, age 38
 S/o Hamzath A.I., Safiyabiyoda
 Kavarathi Island.
- 21. Manikfan K.P., age 30 S/o Abdulla A, Kuttitapepura Agatti Island.
- 22. Hidayathulla S.M., age 36
 S/o Hamzath B.K., Subaida Manzil
 Kayarathi Island.
- 23. Ansar P.P., age 31 S/o Cheriya Koya K.P., Pakichipura Kavarathi Island.
- 24. Suliman K.P., age 38
 S/o Kidave U.P., Kuttipappepura
 Kavarathi Island.
- 25. Yacoob C.P., age 40
 S/o Yousuf P., Puleenakeel House
 Kavarathi Island.
- 26. Nizamuddin K.P., age 34 S/o Zakariahy, Kochipura House Kayarathi Island.
- 27. Saleem V., age 39
 S/o Hamzath, Veloda House
 Kavarathi Island.
- 28. Attakoya B., age 41
 S/o Aboobacker M.I, Birekal House
 Kavarathi Island
- 29. Naushad P.V. age 30
 S/o Kasimi M.C. Palliveedu House
 Kavarathi Island
- 30. Mohammed Igubal K.K., age 31
 S/o Kasmi P.V., Kunnamkalam House
 Kavarathi Island.

- 31. Ashik Ali C.P., age 30 S/o Ali K., Chendipapada House Kayarathi Island.
- 32. Mohammed Rafi P., age 38
 S/o Cheriya Koya Pallicham, Pulipinnakad House
 Kayarathi Island.
- 33. Pookoya P.P., age 48. S/o Babujan M., Puthiyapura House Kiltan Island
- 34. Hussainali K.P., age 33
 S/o Muhammed C., Kuttithayapura House
 Kavarathi Island.
- 35. Sulaiman M., age 37
 S/o Hamzath M., Maidanoda House
 Kavarathi Island
- 36. Kaja Hussain C., age 37
 S/o Ahammed Khan T.P., Chungam House
 Kayarathi Island.
- 37. Mujeebikehman T.K.., age 38 S/o Thirilikad House Kavarathi Island.
- 38. Mohammed Shafi K.P., age 32
 S/o Sayed Poo A, Kakachiyapura House
 Kavarathi Island.
- 39. Mohammed Rafi B., age 33
 S/o Attakidaye T.P., Beeranthoda House
 Kayarathi Island
- 40. Rafeck age 32 S/o Muthu Puleenkeel House Kavatath Island
- 41. Ummerik P. Jage 37 Sto Udanfa C.P. Thekila Illam Kavarathi Island
- 42. Mohammed Rafeek, age 37
 S/o Attai M.P., Pokarachiyapura House
 Kayarathi Island

- 43. Mohammed B. age 31
 S/o Kidave K.P., Barakaroda House
 Kavarathi Island
- 44. Jaleel P., age 43 S/o Atjai Veloda, Poovammada House Kayarath Island
- 45. Delhath, age 33
 S/o Mohammed T., Amanathakepura House
 Kayarathi Island.
- 46. Sharafudheen, age 24
 S/o,Ali A., Poovinoda House
 Kavarathi Island.

(By Advocate: Mr.K.B.Gangesh)

Versus

- 1. The Administrator
 Administration of the UT of Lakshadweep
 Kavarathi-682 555.
- 2. Department of Agriculture
 UT of Lakshadweep
 Kavarathi-682 555 represented by
- Director of Panchayats
 Department of Panchayats
 Administration of the UT of Lakshadweep,
 Kayarathi-682 555.
- 4. District Panchayat

 Kavarathi represented by its
 Executive Officer.
- 5. Village (Dweep) Panchayat
 Kavarathi Island represented by its
 Executive Officer.

Respondents

(By Advocate: Mr.S.Radhakrishnan)

19. OA 319/2013

1. P.C. Basheer, age 34 S/o Hamsa, Pathummeectta House Ammi Island

- 2. B.C. Fathurhaman, age 33
 S/o Hassainar Beliyachada House
 Amini Island
- 3. M.Khaleel, age 38 S/o Khader, Mamanoda House Amini Island
- 4. P.I.Siraj, age 31 S/o Abusaia, Putjiyaillam House Amini Island.
- 5. K.K.Razak, age 27 S/o Khaderkoya, Kunniyatamkakkada House Amini Island.
- 6. P. Ashraf, age 37
 S/o Ahamed, Pallam House
 Amini Island.
- 7. K.C.Moosa, age 44
 S/o Attakoya, Keelachery House
 Amini Island.
- 8. B.Kasmikoya, age 42 S/o Cheriyakoya, Balapp House Amini Island.
- 9. C.B.Attakoya, age 41 S/o Hamsakoya, Chnmthabelli House Amini Island.
- 10. Raheem M, age 33
 S/o Abdullakoya, Madam House
 Amini Island.
 - 11. Pookunhi S/o T.C. Yousaf, Noormahal House Amini Island.

(By Advocate, Mr. K. B. Gangesh)

Versus

1. The Administrator
Administration of the UT of Lakshadweep
Kavarathi-682 555.

- Director of Panchayats
 Department of Panchayats
 Administration of the UT of Lakshadweep,
 Kavarathi-682 555
- 3. Director of Education
 Directorate of Education
 Administration of the UT of Lakshadweep
 Kavarathi-682 555
- 4. Village (Dweep) Panchayat
 Amini Island represented by its
 Executive Officer.

Respondents

(By Advocate: Mr.S.Radhakrishnan)

20. O.A No. 325/2013

- Mohammed Abdul Razak
 S/o. U.K. Nalla Koya
 Attalada House
 Andrott Island.
- 2. K. Moosa Kandilam House Kadamath Island
- 3. Hamza Koya B S/o. Abdul Khader Biriyammada House Andrott Island.

Applicants

(By Advocate Mr. K.B. Gangesh)

Versus

- 1. The Administrator, Administration of the Union Territory of Lakshadweep, Kavarathi – 682 555.
- 2. The Director (Services)

 Administration of the Union Territory of Lakshadweep (Secretariat),

 Kayaratri 682 555.
- 3. Department of Enviornment of Forests Union Territory of Lakshadweep, Kavarathi 682 555.

Respondents

(By Advocate Mr. S. Radhakrishnan)

21. OA 326/2013

- 1. Savad T.K., age 40 S/o Mohammed A.P., Thirinikkadu Kavarathi Island.
- 2. Aboobacker P.P., age 43 S/o Hamzath K.P., Pallipura Kavarathi Island.
- 3. Aboobacker P.K.., age 34 S/o Fathahulla, Puleenakeel Kavarathi Island.
- 4. Jehangeer A.P., age 32 S/o Hameed, Aliapura Kavarathi Island.
- 5. Shajahan B., age 35 Sho Kidaye, Badayi Kayarathi Island.

Applicants

(By Advocate Mr.K.B.Gangesh)

Versus

- 1. The Administrator Administration of the UT of Lakshadweep Kavarathi-682 555.
- 2. Director of Panchayats

 Department of Panchayats

 Administration of the UT of Lakshadweep,

 Kayarathi-682 555
- 3. Department of Science & Technology Union Territory of Lakshadweep Kavarathi-682 555 represented by its Director
- 4. Village (Dweep) Panchayat
 Kayarathi Island represented by its
 Executive Officer.

Respondents

(By Advocate: Mr.S.Radhakrishnan)

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22. OA 327/2013

- 1. I arook, age 40 S/o Kunhikoya, Pulippinakkad, Kavarathi Island
- Ummer Farook, age 38
 S/o V.P.Kasmi, Kartholapura,
 Kavarathi Island

Applicants

(By Advocate: Mr.K.B.Gangesh)

Versus

- 1. The Administrator Administration of the UT of Lakshadweep Kayarathi-682 555.
- 2. Director of Panchayats
 Department of Panchayats
 Administration of the UT of Lakshadweep,
 Kavarathi-682 555.
- 3. Department of Environment & Forests Union Territory of Lakshadweep Kavarathi-682 555
- 4. Village (Dweep) Panchayat
 Kayarathi Island represented by its
 Executive Officer.

Respondents

(By Advocage: Mr.S.Radhakrishnan)

23. <u>OA 328/2013</u>

- 1. Saifulla C.P., age 34
 S/o Mohamood Haji, Chendipura,
 Kavarathi
- 2. Sainul Hameed P.P., age 39 S/o Attai K.P., Pokara Chepura House, Kavarathi
- 3. Mohammed K.P., age 35 \$% Hamzath B.P., Karutholapua House, Kavarathi
- 4 Abdul Kartem P., age 41 \$70 Mohanmed, Pallam House,

Kavarathi.

5. Akbar P.P. age 34 \$% Manmood R.P., Pappadam House, Kavarath

Applicants

(By Advocate Mr & B. Gangesh)

Versus

- 1. The Administrator
 Administration of the UT of Lakshadweep
 Kavarathi-682 555.
- 2. Director of Panchayats

 Department of Panchayats

 Administration of the UT of Lakshadweep,

 Kayarathi-682 555.
- Director of Education
 Directorate of Education,
 Administration of the Union Territory
 of Lakshadweep, Kavarathi-682 555
- 4. Village (Dweep) Panchayat
 Kavarathi Island represented by its
 Executive Officer.

Respondents

(By Advocate: Mr.S.Radhakrishnan)

24. OA 329/2013

- 1. Thahira Beegum M.M., age 38, W/o Raum Razeed, Madeena Manzil, Kiltan. Supervisor, Coir Twisting Centre Kiltan District Panchayat, Kiltan.
- 2. Shahul Hameed P.K., age 50, S/o Sayed Koya P.S., Thottathakkara Store Keeper Cum Clerk Coir Twisting Centre Kiltan District Panchayat, Kiltan.
- 3. T.K. Mazeemudheen, age 33, S/o Sayed Abdulla Koya, Kundamkulam, Kiltan Helper, Coir Twisting Centre Kiltan District Panchayat, Kiltan.

Applicants

(By Advocate: Mr.P.V. Mohanan)

Versus

- 1. The Administrator
 Administration of the UT of Lakshadweep
 Kavarathi-682 555
- Director of Panchayats
 Department of Panchayats
 Administration of the UT of Lakshadweep,
 Kavarathi-682 555.
- 3. The Chief Executive Officer District Panchayat Unit Kiltan, Union Territory of Lakshadweep-682 557

Respondents

(By Advocate: Mr.S.Radhakrishnan)

25. OA 331/2013

- 1. Hussain K.C., age 34
 S/o Sayeed Mohammad A.M.
 Kattiyamchatta (House), Agatti Island
 UT of Lakshadweep.
 Working as casual labourer in the Department of Science & Technology, Agatti, Lakshadweep.
- 2. Hyder P.
 S/o Sayeed Buhari Haji U.
 Pokkathappada (House), Agatti Island
 UT of Lakshadweep.
 Working as casual labourer in the Department of
 Science & Technology, Agatti, Lakshadweep.
- 3. Ali Akbai K.B., age 39
 S/o Hamza C.H.
 Kunnabiyoda House, Chetlat Island
 UT of Lakshadweep.
 Working as casual labourer in the Department of
 Science & Technology, Agatti, Lakshadweep.
- 4. Nazmal Barkath K., age 27
 S/o Seedikoya A.
 Kuriyathiyoda (House), Chetlat Island
 UT of Lakshadweep.
 Working as casual labourer in the Department of Science & Technology,

(By Advocate Mr. Grashious Kuriakose, Sr. & Ms. Daisy I. Daniel)

Versus

- 1. The Administrator UT of Lakshadweep, Kavarathi-682 555.
- 2. Chairperson Village (Dweep) Panchayat, Agatti-682 557.
- 3. Chairperson Village (Dweep) Panchayath, Chetlat Island-682 554.
- 4. The Junior Scientific Officer
 Department of Science & Technology
 Chetlat-682 554.
- 5. The Junior Scientific Officer
 Department of Science & Technology
 Agatti-682 557.
- 6. Director of Panchayath
 Department of Panchayath
 Kayarathi-682 555.

Respondents

(By Advocate: Mr.S.Radhakrishnan for R1,4,5 & 6)

26. OA 333/2013

- 1. S.P Harris S/o Koyakunhi Sailanivapura, Kiltan Lakshadweep
- K. Azhar
 S/o. Sayed Buhari
 Kuriyathiyodu, Kiltan
- 3. A.P.Ahamed S/o.Kunhikoya Alimapura, Killtan

Applicants

(By Advocate: Mr.M.R Hariraj)

多相对的可能有的

- Administrator 1. Union Territory of Lakshadweep Kavaratti 4
- Director of Panchayats 2. Union Territory of Lakshadweep Kavaratti :
- 3. Sub-Divisional Officer Kiltan Island, Union Territory of Lakshadweep Kiltan.
- Director, 4. Services, UT of Lakshadweep, Kavaratti.

Respondents

(By Advocate: Mr. S Radhakrishnan)

OA 344/2013 27.

- Kassim A S/o. Attakoya P.P. Aliyathara House, Andrott
- Jalaluddin N 2. S/o Attakoya N.P Nengummada House, Andrott
- Mohammed Hassan C.E 3. S/o Kunhikoya SVP Edayakkal House, Andrott
- Mohammed Rafeek C.K 4. S/o Koya K.C Cheriya Kakkanal House, Andrott
- Mohammed Kamaluddin M.K. 5. S/o Shihabuddin Pookoya Thangal Mayankakkada House, Andrott
- Monammed Basheer C 6. S/o Pookoya Edayakkal House, Andrott
- Noorul Hassan A 7. S/o.Nallayakoya U.K Attalada House, Andrott

8. Mui shida Beegum C.N D/o Late Shamsuddin Thangal Chemayath Nalakath, Andrott.

Applicants

(By Advocate: Mr K B Gangesh)

Versus

- 1. The Administrator
 Administration of the Union Territory
 of Lakshadweep, Kavaratti 682 555
- Director of Panchayats
 Department of Panchayats
 Administration of the Union Territory
 of Lakshadweep, Kavaratti 682 555
- 3. Department of Electricity
 Union Territory of Lakshadweep
 Kavarathi + 682 555
- 4. Village (Dweep) Panchayat
 Andrott Island represented by its
 Executive Officer 682,552.

Respondents

(By Advocate: Mr. S Radhakrishnan)

28. <u>OA 345/2013</u>

- 1. Ayshomma & G D/o Hamsa, Ellachetta House, Agathi
- 2. Beefathumma R.V Doo Kasmi Koya, Puthanveed House, Agathi
- 3. Kadeeja PK Do Koya Hassan Punakad House, Agathi
- 4. Abdul Muthalif M.K. S/o Attakoya, Mayamkakada House, Agathi
- Abdul Shukdor
 S/o Late Usaf
 Melaillam House, Agathi
- 6. Hidayathulla M.K. S/o Aboobacker Koya V.K. Makkashikakada House, Agathi
- 7. Manzoor P

S/o Kasmi Koya C.P Poovinoda House, Agathi

- 8. Ummer M.C. S/o.Mohammed Maidana Chetta House, Agathi
- 9. Maviya K S/o Hameed Kunnathalam House, Agathi
- Nazer K
 S/o.Kidave
 Kunnikathiyapada House, Agathi
- 11. Showkathali M S/o Ummer B Makayachoda House, Agathi
- 12. Sayed Mohammed K S/o Pookoya B Keepatt House, Agathi
- 13. Naseer P
 S/o Muthalif K
 Pathada House, Agathi
- 14. Aboobacker N.M S/o.Abdul Rahman F Nafeesa Manzil, Agathi
- 15. Abdul Şalam T.P S/o Cheriya Koya C.P Thekputhiya Illam, Agathi
- 16. Alikoya K K S/o,Mohammed Koya Kakkada House, Agathi
- 17. Azhar C S/o Mohammed Koya T.P Challakkad Flouse, Agathi
- 18. Aboobacker K S/o.Sayed Koya T.P Karuthakapada House, Agathi
- 19. Savad K 1 1 1 1 1 K S/o Late Hahmad Haji K

Kulalinoda House, Agathi

- 20. Sayed Mohammed S/o Abdulla P Mariyathoda House, Agathi
- 21. Muhammed Koya BS/o KoyaBiyathabiyoda House, Agathi
- 22. Nafeesa M.K D/o.Abdulla Koya K Moothamkakkada House, Agathi
- 23. Koya P S/o Kunhikoya Pondinoda House, Agathi
- 24. Kasmikoya K.l. S/o-Abbobacker Koya Kamalmalmiyoda Puthiya Illam, Agathi
- 25. Aboobacker Ü.P S/o Ali Mohammed Uppathoda House, Agathi
- 26. Badarudheen V S/o Koyassan Vahida Manzil, Agathi
- 27. Kamarunnisa B.P D/o Mohammed S Bapathiyoda House, Agathi
- 28. Hindumbi M D/o.Attakoya Marriyam Seviyoda House, Agathi
- 29. Jaffer A.P S/o Sayed Buhari T.P Aliyapappada House, Agathi
- 30. Fathahudheen M.P S/o Kidav P Mampuran House, Agathi
- 31. Sadik P S/o Muthukoya K Cheriyapappada House, Agathi

- 32. Kalid K.I. S/o Hamsa C.K Kadapurathu Illam, Agathi
- 33. Sameer S/o.Majeed Munthirithop (H), Agathi
- 34. Sayed Mohammed E S/o Kalid P Ella House, Agathi
 - 35. Nascer T.P S/o.Muthalif Thekku Puthiya Illam, Agathi
 - 36. Übaid Ü S/o.Hamza Ü Ummmerodachetta House, Agathi
 - 37. Syed Mohammed K.T S/o. Aboo Sala F Kalanthithiyoda House, Agathi
 - 38. Mahamood P.P S/o Sayed Mohammed Puthiyapandaram House, Agathi
 - 39. Abdulla B S./o.Fathahulla Biyashabiyoda House, Agathi
 - 40. Hajaromma T.P D/o.Abdul kaderkoya P.C Thekku Puthiyaillam, Agathi
 - 41. Jsecia TiK D/o Khalid B Jhunikkad House, Agathi
 - 42. Ashraf B S/o Sayed Ali K Biyashabiyoda House, Agathi
 - 43. Marriyambi B D/o Ummer C Bathathoda House, Agathi

- 44. Roshna
 D/o Sayed Abdul Rahman
 Thacherry House, Agathi
- 45. Sakkariya P.O S/oil:lamza K.P Puthiya Pura House, Agathi
- 46. Gheriyakoya K S/o late Attakoya Koodam House, Agathi
- 47. Showkathali S/o Late Attakoya Sailaniyoda House, Agathi
- 48. Nissamudheen V.K S/o.Hamza C.K (Late) Vadak Keela Ham, Agathi
- 49. Cheriya Koya A.K Slo, Koya P Aliya Kunnimmada House Agathi
- 50. Mohammed Ali C.P S/o.Kasmi Koya A Chachalakapada House, Agathi
- 51. Sayed Mohammed K S/o. Youşaf A Kunnumpuram House, Agathi.

(By Advocate Mr.K.B Gangesh)

- 1. The Administrator
 Administration of the Union Territory
 of Lakshadweep, Kavaratti 682 555
- 2. Department of Agriculture
 Union Territory of Lakshadweep, Kavarathi
 Represented by its Director 682 555
- 3. Director of Panchayats
 Department of Panchayats
 Administration of the Union Territory
 of Lakshadweep, Kavaratti 682 555

4. Village (Dweep) Panchayat
Agathi Island represented by its
Executive Officer – 682 554

Respondents

(By Advocate Mr.S Radhakrishnan)

29. <u>OA 346/2013</u>

Ummer Farook Shafi
 S/o.Aboosala
 Malikakal House, Aminii

结点人类型

- 2. P.A Sayedali S/o Hamzakoya Puthiya Asharoda House, Amini
- 3. Rahmath Beegam
 D/o Ahamed, Malikakal House, Amini
- 4. Ahamedkoya S/o.Koyakidavu, Surambi House, Amini
- 5. Valiyabi P.C. D/o Anthukoya, Palliyachetta House, Amini
- 6. Beebi M.P. Do Hamsa, Mallipura House, Kavaratti
- 7. Alikoya V.P. S/o, Attakoya, Vadakkilapura, Kavaratti

Applicants

(By Advocate: Mr.K.B Gangesh)

- 1. The Administrator
 Administration of the Union Territory
 of Lakshadweep, Kavaratti 682 555
- 2. Director of Panchayats
 Department of Panchayats
 Administration of the Union Territory
 of Lakshadweep, Kavaratti 682 555

- 3. Department of Education
 Union Territory of Lakshadweep
 Kavarathi represented by Director of Education 682 555
- 4. Village (Dweep) Panchayat
 Amini Island represented by its
 Executive Officer 682 553
- 5. Village (Dweep) Panchayat
 Kavaratti Island represented by its
 Executive Officer 682 555

Respondents

(By Advocate: Mr.S Radhakrishnan)

30. OA 347/2013

- 1. Şuharabi P D/o Kunhikunhi Pallicham House, Kavaratti Island
- 2. Maharnoor M.P.
 D/o Hamzath
 Molakepura House, Kavaratti Island
- 3. Halimabi U.P D/o Mohamood Ullikanapura, Kavaratti Island
- 4. Amina P. V D/o Manaf Puthiyayeedu, Kavaratti Island
- 5. Saromma K.P D/o.Ibrahimkutty Keelakochicthiyapuram Kavaratti Island
- 6. Jameela M.P. D/o Subair Mullipura, Kavaratti Island
- 7. Beebi A Dio Cheriyakoya Ayappada House, Kavaratti Island
- 8. Beebi Aynepura
 D/o Abdurahiman
 Aynepura House, Kavaratti Island

- 9. Rahmath Beegum B D/o.Ali Baliyali House, Kavaratti Island
- 10. Sadihath V.M D/o.Valiya Abdurahiman Vadakkumelachadam, Kavaratti Island
- 11. Rahiyambee T.P Dyo.Ahammed K.P Thottathapura, Kavaratti Island
- 12. Beefathumma B
 D/o.Aboobacker
 Beeramthoda, Kavaratti Island
- 13. Rahmath Beegum P.P

 D/o.Attal K.P

 Pocharachepura, Kavaratti Island
- 14. Marjanath D/o Muthu Aynapura Kuthippappepura, Kavaratti Island.

(By Advocate: Mr. K.B. Gangesh)

Versus

- 1. The Administrator
 Administration of the Union Territory
 of Lakshadweep, Kavaratti 682 555
- 2. Director (Services)

 Administration of the Union Territory
 of Lakshadweep (Secretariat)

 Kayaratti 682 555
- 3. Director of Industries
 Union Territory of Lakshadweep
 Kavarathi represented by the
 Director of Industries

Respondents

(By Advocate: Mr.S Radhakrishnan)

31. QA 348/2013

- Kunhi N.C
 S/o Shaik
 Noorumchetta House, Amini
- Attakoya
 S/o Muthukoya
 Surambi House, Amini
- Anwar Hussain
 D/o.Essa
 Kottapura House, Amini.
- 4. Sajitha Beegum D/o Sayeed Abdulla Koya Beli Flouse, Amini
- 5. Hameedathbi D/o.Shaikoya Monakkallachetta House, Amini
- 6. Hassainar S/o.Mohammed Alimmechetta House, Amini
- 7. K.C. Nasar S/o.Hamsa Kuluvadachetta House, Amini.

Applicants

(ByAdvocate: Mr.K. B Gangesh)

Versus

- 1. The Administrator Administration of the Union Territory of Lakshadweep, Kavaratti – 682 555
- 2. Director of Panchayats
 Department of Panchayats
 Administration of the Union Territory
 of Lakshad weep
 Kavaratti + 682 555
- 3. Department of Education
 Union Territory of Lakshadweep
 Kavarathi represented by
 Director of Education 682 555

Committee of

B. Village (Dweep) Panchayat
Amini Island represented by its
Executive Officer - 682 554

Respondents

(By Advocate: Mr.S Radhakrishnan)

32. OA 350/2013

- Mohammed Hassan
 S/o. Abdul Kadar
 Mohapurakkad House, Andrott
- Abdul Hassan
 S/o.Attakoya
 Kaithatt House, Andrott

- 3. Sayed Mohammed S/o. Aboosala Karachetta House, Andrott
- 4. Mohammed Hussain
 S/o Mohammed
 Bappathiyoda House, Andrott
- 5. Sirajuddeen S/o Koyamma Koya Kerakkada House, Andrott.

Applicants

(By Advocate: Mr.K.B Gangesh)

Versus

- 1. The Administrator
 Administration of the Union Territory
 of Lakshadweep, Kavaratti 682 555
- 2. Director of Panchayats

 Department of Panchayats

 Administration of the Union Territory

 of Lakshadweep

 Kavaratti = 682 555
- 3. District Panchayat
 Kavaratti represented by its Chief Executive Officer-682 555
- 4. Village (Dweep) Panchayat
 Andrott Island represented by its
 Executive Officer 682 554

Respondents

(By Advocate: Mr.S Radhakrishnan)

33. OA 351/2013

- 1. Mohammed Hussain S/o Indheen K.C Bilutheth House, Andrott
- 2. Salahudheen \$/o.Muthukoya Kunthathalam House, Andrott
- Hassan
 S/o.Attakoya
 Kunjanattichetta, Andrott
- 4. Yousaf S/o.Pookoya Puthiya Eddiyakkal House, Amini.

Applicants

(By Advocate: Mr.K.B Gangesh)

Versus

- 1. The Administrator
 Administration of the Union Territory
 of Lakshadweep, Kavaratti 682 555
- 2. Director of Panchayats
 Department of Panchayats
 Administration of the Union Territory
 of Lakshadweep
 Kavaratti 682 555
- 3. Department of Women & Child Development
 Union, Jerritory of Lakshadweep
 Kavarathi
 Represented by its Director 682 555
- 4. Village (Dweep) Panchayat
 Andrott Island represented by its
 Executive Officer 682 554
- 5. Village (Dweep) Panchayat
 Amini Island represented by its
 Executive Officer 682 553

Respondents

(By Advocate: Mr S Radhakrishnan)

34. OA 352/2013

- Mohammed Riyaz Khani: S/o.Pookunhi
 Thachery House, Androit
- Mohammed Mahroof Solosayeed Mohammed Koya Neelathpura House, Andrott
- 3. Mansoor Ali S/o.Muthukoya Pentamvelipura House, Andrott
- 4. Mohammed Faisal S/o.Siddeeque Makket House, Andrott.

(By Advocate: Mr.K.B Gangesh)

Versus

- 1. The Administrator Administration of the Union Territory of Lakshadweep, Kavaratti 682 555
- Department of Animal Husbandry
 Union Territory of Lakshadweep, Kavarathi
 Represented by its Director 682 555
- 3. Director of Panchayats
 Department of Panchayats
 Administration of the Union Territory
 of Lakshadweep
 Kavarathi 682 555
- 4. Village (Dweep) Panchayat
 Andrott Island represented by its
 Executive Officer 682 554

Respondents

(By Advocate: Mr.S Radhakrishnan)

35. OA 353/2013

1. M.K. Hakeem S/6 Kidavu Mayamkakkada House, Agatti

进步 电路

- 2. K.M.Shukoor S/o.Chikkinoda Mohammed Keela Multipura House, Agatti
- 3. T.P.Ahmad S/o.M.Yousuf Thekkputhiya Veedu, Agatti
- 4. K.P.Homzakoya
 S/o.Aboobacker
 Kamalmalmiyoda Puthiya Illam House, Agatti.
- K.Showkathali
 S/o.Sydubukhari
 Kondinoda House, Agatti
- 6. B.Sharafudheen S/o.Ummer Ella Beeyakuttiyoda House, Agatti
- 7. V.K.Mohammed Mukthar S/o.Abdulla Koya Vadakk Kunninamel House, Agatti
- 8. Abdul Rahiman S/o Diddeeque Ella House, Agatti

(By Advocate Mr.K.B Gangesh)

- 1. The Administrator
 Administration of the Union Territory
 of Lakshadweep, Kavaratti 682 555
- 2. Department of Animal Husbandry
 Union Territory of Lakshadweep, Kavarathi
 Represented by its Director 682 555
- 3. Director of Panchayats
 Department of Panchayats
 Administration of the Union Territory
 of Lakshadweep
 Kayaratti + 682 555
- 4. Village (Dweep) Panchayat
 Agatti Island represented by its
 Executive Officer 682 553

(By Advocate: Mr.S Radhakrishnan)

36. O.A No. 354/2013

Suharabi, D/o. Thang Koya Kakkanal House, Andrott

Applicant

(By Advocate Mr. K.B. Gangesh)

Versus

- 1. The Administrator,
 Administration of the Union Territory
 of Lakshadweep, Kavarathi 682 555.
- 2. The Director (Services)
 Administration of the Union Territory
 of Lakshadweep (Secretariat),
 Kavaratti 682 555.
- 3. Department of Agriculture
 Union Territory of Lakshadweep,
 Kavarathi 682 555.
 Represented by its Director.

Respondents

(By Advocate Mr. S. Radhakrishnan)

37. <u>OA 355/2013</u>

- 1. Muthukoya S/o.Shaikoya Kakkanal House, Andrott
- 2. Attakrdave \$70: Asamar Nengummada House, Andrott.

Applicants

(By Advocate: Mr K B Gangesh)

Versus

1. The Administrator
Administration of the Union Territory
of Lakshadweep, Kavaratti – 682 555

- 2. Director of Panchayats
 Department of Panchayats
 Administration of the Union Territory
 of Lakshadweep
 Kayaratti 682 555
- 3. Director of Port, Shipping & Aviation Union Territory of Lakshadweep, Kavarathi-682 555
- 4. Village (Dweep) Panchayat
 Andrott Island represented by its
 Executive Officer 682 554

Respondents

(By Advocate: Mr.S Radhakrishnan)

38. OA 356/2013

Hajarommabi
 D/o.Koya Kidave M
 Thithiyapada House, Kalpeni

Chief Starte Starte

2. M.K. Cheriyakoya
S/o. Mohammed Koya Haji
Malmikkakada House, Kalpeni

Applicants .

(By Advocate: Mr.K.B Gangesh)

Versus

- 1. The Administrator
 Administration of the Union Territory
 of Lakshadweep, Kavaratti 682 555
- 2. Director of Panchayats
 Department of Panchayats
 Administration of the Union Territory
 of Lakshadweep
 Kavaratti 682 555
- 3. Village (Dweep) Panchayat
 Kalpeni Island represented by its
 Executive Officer 682 552

Respondents

(By Advocate: Mr.S Radhakrishnan)

39. OA 357/2013

1. A.K. Abdul Salam S/b.Gheriyakoya

Alikakada House, Kalpeni

- 2. M.C. Thangal Koya \$76 Sayed Koya Malachadum, Kalpeni
- R Sakeer Hussain
 S/o Mohammed Koya
 Peechiyath House, Kalpeni
- 4. Abdul Latheef
 S/o.Pallath Kunhi Koya
 Nenempappada House, Kalpeni
- 5. Attakoya S/o.Kasmi Koya Kunhipuyakada House, Kalpeni
- 6. Abdul Naser S/o.Muthu Koya Malmikakada House, Kalpeni
- 7. M.K Khalee S/o.Hamza Koya Malmikakada House, Kalpeni
- 8. Mohammed Naser S/o:Mohammed Koya Peechiyath House, Kalpeni
- 9. Mujeeb Rahiman S/o Shai Koya Mammel House, Kalpeni
- 10. Cheriya Koya S/o Ahmed Nediyam House, Kalpeni
- Mohammed Koya
 S/o.Kunhi Koya
 Cheriyapurakad House, Kalpeni
- 12. Aboobacken S/o.Koyamma Kakachiyoda House, Kalpeni
- 13. Kasini Koya S/o Kuhhi Koya Mathilkadanallal House, Kalpeni

Fred of Local

- 14. Abdul Latheef
 S/o Sayed Mohammed Koya
 Cheriyakunnamkalam House, Kalpeni
- Abdul Hakeem
 S/o Cheriya Koya
 Melachedam House, Kalpeni
- 16. Hajirommabi D/o Kasmi Koya Akkara House, Kalpeni
- 17. Humairath D/o.Abbas Arakalar House, Kalpeni
- 18. Rasheed S/o.Koyamma Manjiyenam House, Kalpeni
- 19. Abdul Gafoor
 S/o Kasmi Koya
 Kadapurathaillam House, Kalpeni
- 20. M.C.Koya S/o.Pookoya Melachedam House, Kalpeni
- 21. T.P. Safiya
 D/o.Moosa K.C.
 Puthiyapura House, Kalpeni.

(By Advocate: Mr.K.B Gangesh)

- 1. The Administrator
 Administration of the Union Territory
 of Lakshadweep, Kavarathi 682 555
- 2. Department of Agriculture
 Union Territory of Lakshadweep, Kavarathi
 Represented by its Director
- 3. Director of Panchayats
 Department of Panchayats
 Administration of the Union Territory
 of Lakshadweep, Kavaratti

4. Village (Dweep) Panchayat
Kolpeni Andrott Island represented by its
Executive Officer

Respondents

(By Advocate: Mr.S Radhakrishnan)

40. O.A 358/2013

Abdul Latheef Keela Villattom, Amni Island Lakshadweep.

Applicant

(By Ms.Shahna Karthikeyan)

Versus

- 1. Village (Dweep) Panchayath
 Amni Island
 Represented by the Chair Person
 Pin 682 552
- 2. Secretary
 Department of Panchayath, Kavarathi
- 3. Director
 Employment and Training
 Union Territory of Lakshadweep
 Kavarathi

Respondents

(By Advocate: Mr.S Radhakrishnan for R 2&3)

41. OA 359/2013

Muthukoya Mampuram House Amini Island, Lakshadweep

Applicant

(By Advocate: Ms.Shahna Karthikeyan)

- 1. Village (Dweep) Panchayath
 Amni Island
 Represented by the Chair Person
 Pin 1682 552
- 2. Secretary Départment of Panchayath Kavarathi - 682 555

3. Director

Employment and Training
Union Territory of Lakshadweep
Kavarathi- 682 555

Respondents

(By Advocate: Mr.S Radhakrishnan for R 2&3)

42. OA 362/2013

Rabeehathulla B.P., aged 35 years, S/o. Mohammed Koya T.N., Labourer, Kiltan, Residing at Valiyapura House, Kiltan Island.

Applicant

(By Advocate: Sri P.V. Mohanan)

Versus

- 1. The Administrator,
 UT of Lakshadweep,
 Kavaratti-682 555,
 Electrical Division, Kavarathy.
- Director of Panchayat,
 Department of Panchayat,
 Administration of UT of Lakshadweep,
 Kavaratti 682 555.
- 3. The Executive Officer, Village Dweep Panchayat, Kiltan-682 557.

Respondents

(By Advocate: Sri S. Radhakrishnan)

43. OA 363/2013

Yaser Arafath M.V., aged 28 years, S/o. E. Seedikoya, Labourer, Animal Husbandry Unit, Kiltan, Residing at Moulana Veed, Edayakkal, Kiltan Island.

Applicant

(By Advocate Sri P.V. Mohanan)

- 1. The Administrator, UT of Lakshadweep, Kavaratti-682 555.
- 2. Director of Panchayat,

Department of Panchayat, Administration of UT of Lakshadweep, Kayaratti – 682 555.

- 3. The Veterinary Assistant Surgeon,
 Office of the Veterinary Assistant Surgeon,
 (Animal Husbandry Unit),
 Kiltan Island, Lakshadweep-682 557.
- 4. The Chairperson, Village Dweep Panchayat, Kiltan 682 557.

Respondents

[By Advocate: Sri S. Radhakrishnan (R1-3)]

44. OA 364/2013

Abdul Qubish, S/o. Sainul Abid P., aged 27 years, Malikakal, Kiltan, U.T. of Lakshadweep, working as Casual Labourer, (Live Stock Inspectors Trained Labour), Animal Husbandry Department, U.T. of Lakshadweep, Kavarathi.

Applicant

(By Advocate: Mrs. Daisy I. Daniel)

Versus

34

- 1. The Administrator,
 Union Territory of Lakshadweep,
 Kavarathi-682 555.
- 2. Chairperson, Village (Dweep) Panchayat, Kiltan 682 557.
- 3. Director of Animal Husbandry, io 1. of Lakshadweep, Kavarathi 682 555.
- 4. Director of Parchayath Department of Panchayath, Kavarathi 682 555.

Respondents

[By Advocate: Sri S. Radhakrishnan (R1, 3 & 4)]

45. O.A No. 366/2013

- 1. Mohammed Kasim S/o. Sayeed Kannipura House Andrott.
- 2. Mohammed Hussein K.C.

S/o Attakidave Kunjhanatti Chatta House Andrott

 Mohammed Nilam S/o Hamzakoya Pachalam House Andrott

Applicants

(By Advocate Mr. K.B. Gangesh)

Versus

- 1. The Administrator,
 Administration of the Union Territory
 of Lakshadweep, Kavarathi 682 555.
- 2. The Director of Panchayats
 Department of Panchayats
 Administration of the Union Territory
 of Lakshadweep, Kavaratti 682 555.
- 3. Lakshadweep Development Corporation Ltd., Port Control Tower, Andrott 682 554 Represented by its Officer in charge.
- 4. Directorate of Art & Culture
 Administration of the Union Territory
 of Lakshadweep, Kavaratti 682 555.
 Represented by its Director.
- 5. Director of Agriculture

 Department of Agriculture

 Administration of the Union Territory
 of Lakshadweep, Kavaratti 682 555.
- 6. Village (Dweep) Panchayat
 Andrott Island represented by its
 Executive Officer 682 554.

Respondents

(By Advocate Mr. S. Radhakrishnan)

46. OA 368/2013

- 1. Nallakoya, aged 37 years, S/o. Pookunni A., Puthiya Chettapokada House, Andrott.
- 2. Sayeed Wadant, aged 31 years, S/o. Sheikoya Thangal, Kandeth House, Adrott.

- 3. Sayed Mohammed Shihabudheen Thangal, aged 28 years, 8/o Sheikoya Thangal, Kandeth House, Andrott.
- 4. Mohammed Sayyid Sinan, aged 23 years, S/o. Sheikoya Thangal, Kandeth House, Andrott.
- 5. Mohammed Salim, aged 44 years, S/o. Kidave A., Panchanal House, Andrott.
- 6. Khair, aged 32 years, \$/o. Muthu, Puleenakeel House, Kavaratti.
- 7. Abdulbari, aged 34 years, S/o. Hamza Koy, Monakkal House, Amini.
- 8. Sayed Koya, aged 44 years, S/o. Pookoya,
 Meelacheri House, Amini. Applicants

(By Advocate: Sri K.B. Gangesh)

Salar and A.C. 17

Versus

- 1. The Administrator,
 Administration of the Union Territory of Lakshadweep,
 Kavaratti-682 555.
- Director of Panchayats,
 Department of Panchayats,
 Administration of the Union Territory of Lakshadweep,
 Kayaratti 682 555.
- 3. Department of Agriculture, Union Territory of Lakshadweep, Kayarathi, Represented by its Director – 682 555.
- 4. Village (Dweep) Panchayat, Andrott Island, represented by its Executive Officer 682 554.
- 5. Village (Dweep) Panchayat, Kavaratti Island, represented by its Executive Officer - 682 555.
- Village (Dweep) Panchayat, Amini Island, represented by its Executive Officer.

Respondents

(By Advocate: Sri S. Radhakrishnan)

47. OA 369/2013

- 1. Sulfecker, aged 42 years, S/o. Sayed Mohammed, Valiyapura House, Andrott.
- 2. Mohammed Naser, aged 44 years, Sayed Ismail, Kerakkada House, Andrott.
- 3. Mohammed Hussain, aged 48 years, S/o. Nalla Koya, Pallippura House, Androth.
- 4. Kunhiseethikoya, aged 51 years, S/o. Muneer, Puthiyath House, Andrott.
- 5. Cheriyakoya, aged 32 years, S/o. Nallakoya, Perumpally House, Andrott.
- 6. Noorul Ameen, aged 36 years, S/o. Shaikoya, Pandath Puthiya Pura House, Andrott.
- 7. Hamzakoya, aged 52 years, S/o. Koya Kidave, Chekkarakkad House, Andrott.
- 8. Mohammed Kasim, aged 37 years, S/o. Ahammed, Aynada Chetta House, Andrott.
- 9. Sulaiman, aged 33 years, S/o. Nalla Koya, Nangammada House, Andrott.
- 10. Mohammed Hussain, aged 30 years, S/o. Pookoya, Pattakal Katt House, Andrott.
- 11. Mohammed Kasim A., aged 39 years, S/o. Yousuf, Ammelam House, Andrott.
- 12. Pookoya, aged 45 years, S/o. Sayed Koya, Kunnel House, Andrott.
- 13. Basheer, aged 41 years, \$/o. Koyamma A., Pandarath House, Andrott.
- 14. Mohammed Shafi, aged 34 years, S/o. Thang Koya, Keechery Thattam, Pokkada House, Andrott.
- 15. Sayed Shihabudhin, aged 32 years, S/o. Koyamma Koya, Shaikkinte Veetil Padipura, Andrott.
- 16. Mohammed Rizwan Ali, aged 27 years, S/o. Kunhiseethi Koya, Puthammadan House, Andrott.

- 17. Soudabi K.C.P., aged 29 years, D/o. Attakoya, Kudambattu, Cheriyapura House, Andrott.
- 18. Mohammed Kasim, aged 43 years, S/o. Sayed Mohammed, Pappet House, Andrott
- 19. Kareem, aged 28 years, \$/o. Koyammakoya, Aliyathara House, Andrott.

(By Advocate: Sri K.B. Gangesh)

Versus

- 1. The Administrator,
 Administration of the Union Territory of Lakshadweep,
 Kayaratti-682 555.
- Director of Panchayats,
 Department of Panchayats,
 Administration of the Union Territory of Lakshadweep,
 Kayaratti 682 555.
- 3. Village (Dweep) Panchayat, Andrott Island, represented by its Executive Officer 682 554.

Respondents

(By Advocate: Sri S. Radhakrishnan)

48. OA 370/2013

- 1. Aboobacker, aged 35 years, S/o. Ukkas, Kunhibiyoda House, Kavaratti.
- 2. Musthafa, aged 36 years, S/o. Hamzath, Ullikanapura House, Kavaratti.
- 3. Farook, aged 37 years, \$/o. Koyamma, Cheilyathoda House, Kavaratti.
- 4. S. Shameena, aged 30 years, D/o. Khamar Khan, Sainabiyoda House, Kavaratti.
- 5. Ayshabi, aged 36 years, D/o. Hamzath, Keelakochapura House, Kavaratti.
- 6. Shameena, aged 36 years, D/o. Ibnu Maja, Valiyali House, Kavaratti.
- 7. Moominath, aged 36 years, D/o. Hamzath, Badai Flouse, Kavaratti.

- 8. Ramla Beegum, aged 34 years, D/o. Kasmi, Muthibiyoda House, Kayaratti.
- 9. Mujeeb Rahman, aged 38 years, S/o. Abdul Khader, Monapurakad House, Kavaratti.

(By Advocate: Sri K.B. Gangesh)

Versus

- 1. The Administrator,
 Administration of the Union Territory of Lakshadweep,
 Kavaratti-682 555.
- Director of Panchayats,
 Department of Panchayats,
 Administration of the Union Territory of Lakshadweep,
 Kavaratti 682 555.
- 3. Directorate of Medical and Health Services, Union Territory of Lakshadweep, Kavarathi, Represented by its Director 682 555.
- 4. Village (Dweep) Panchayat, Kavaratti Island, represented by its Executive Officer – 682 555.
- 5. Village (Dweep) Panchayat, Andrott Island, represented by its Executive Officer – 682 554.

Respondents

(By Advocate: Sri S. Radhakrishnan)

49. OA 371/2013

- 1. P. Naseer, aged 35 years, S/o Kunhikunhi, Pallicham House, Kavaratti.
- 2. P.I. Naseer, aged 32 years, S/o Hamzath, Puthiya Illam, Kavaratti.
- 3. P. Ramla Beegum, aged 34 years, D/o Kunhi Koya, Pooyumeda House, Kavaratti.
- 4. P.W. Aboobacker, aged 36 years, S/o Muthu Koya, Puthiya Veedu, Kayaratti.

- 5. Shabana Beegum, aged 24 years, D/o Ali, Thekk Mela Ham, Kayaratti.
- 6. Sulaikabi, aged 43 years, D/o Kojan, Puthiya Illam, Kavaratti.
- 7. Abdul Razak, aged 28 years, S/o Mullakoya, Sarabiyoda House, Kavaratti.

(By Advocate: Sri K.B. Gangesh) #

Versus

- 1. The Administrator,
 Administration of the
 Union Territory of Lakshadweep, Kavaratti.
- 2. Department of Animal Husbandry, Union Territory of Lakshadweep, Kavaratti represented by its Director.
- 3. Director of Panchayats,
 Department of Panchayats,
 Administration of the
 Union Territory of Lakshadweep,
 Kavaratti,
- 4. Village (Dweep) Panchayat,
 Kavaratti Island represented by its
 Executive Officer.

Respondents

(By Advocate: Sri. S. Radhakrishnan)

50. O.A No. 372/2013

Jamaludheen, S/o. Abdulla U.C. Mudakkiyoda House, Kadamat.

Applicant

(By Advocate Mr. K.B. Gangesh)

- 1. The Administrator, Administration of the Union Territory of Lakshadweep, Kavarathi – 682 555.
- 2. The Director (Services)

 Administration of the Union Territory

of Lakshadweep (Secretariat), Kavaratti – 682 555.

3. Department of Weights & Measurers Union Territory of Lakshadweep, Kavarathi – 682 555.

Represented by its Director.

Respondents

(By Advocate Mr. S. Radhakrishnan)

51. OA 373/2013

- 1. Abdul Saleem, aged 32 years, S/o Nallakoya, Ummerthakkada House, Andrott.
- 2. M.M. Mohammed Iqbal, aged 37 years, S/o Migdad, Meelad Manzil, Andrott.

Applicants

(By Advocate: Sri K.B. Gangesh)

Versus

- 1. The Administrator,
 Administration of the
 Union Territory of Lakshadweep,
 Kavaratti.-682555
- 2. Director of Panchayats,
 Department of Panchayats,
 Administration of the
 Union Territory of Lakshadweep,
 Kavaratti,-682555
- 3. Department of Science & Technology, Union Territory of Lakshadweep, Kavaratti represented by its Director.-682555
- 4. Environment Warden,
 Department of Environment & Forests,
 Andrott-682 554.
- 5. Village (Dweep) Panchayat,
 Androth Island represented by its
 Executive Officer-682 554.

Respondents

(By Advocate: Sri S. Radhakrishnan)

52. O.A No. 380/2013

Nasar P. Muhammed Nasar S/o. Nallakoya, Puthiyath House, Androth Island Union Territory of Lakshadweep – 682 551.

Applicant

(By Advocate Mr. E.C. Bineesh)

Versus

- 1. The Administrator, Union Territory of Lakshadweep, Kavarathi Island – 682 555.
- The Director (Services)
 Administration of the Union Territory
 of Lakshadweep (Secretariat Establishment Section),
 Kavaratti Island 682 555.
- 3. Director of Panchayats
 Union Territory of Lakshadweep
 Kavaratti Island 682 555.
- 4. The Director

 Agricultural Department

 Union Territory of Lakshadweep

 Kayaratti Island 682 555.
- 5. Plant Protection Officer
 Office of the Plant Protection Officer
 Androth, Union Territory of
 Lakshadweep 682 557.

Respondents

(By Advocate Mr. S. Radhakrishnan)

53. OA 381/2013

- B. Saidali, S/o late Mohammed Koya
 Palliyachetta, Bandayam House,
 Agatti Island, Union Territory of Lakshadweep.
- 2. K. Muhammed Rafeek, aged 42 years, S/o late Muthukoya, Kattampalli Poomada, Kalkkandiyoda House, Agatti Island, Union Territory of Lakshadweep.
- 3. K.G. Jamaluddin, Aged 40 years, S/o late Ummer, Mariyathoda Kandawargothi House, Agatti Island, Union Territory of Lakshadweep.

4. T.K. Sarommabi, Aged 36 years, D/o late Kunhikoya Keelaillam Thekkeelapura House, Agatti Island, Union Territory of Lakshadweep.

Applicants

(By Advocate: Sri N. Anilkumar)

Versus

- 1. The Administrator, Union Territory of Lakshadweep, Kavaratti.
- 2. The Chairperson, Village (Dweep) Panchayat, Agatti Island, Union Territory of Lakshadweep.
- 3. The Employment Officer, Kavaratti, Union Territory of Lakshadweep.
- 4. The Director of Panchayat,
 Department of Panchayat, Kavaratti,
 Union Territory of Lakshadweep.
- 5. The Executive Officer/Special Officer, Village (Dweep) Panchayat, Agatti Island, Union Territory of Lakshadweep.
- 6. The Deputy Collector/ASO, Agatti Island, Union Territory of Lakshadweep.
- 7. The Social Welfare Inspector,
 Women & Chief Development Office,
 Agatti Island,
 Union Territory of Lakshadweep.

Respondents

(By Advocate: Sri S. Radhakrishnan (R.1,3 to 7))

54. <u>OA 384/2013</u>

- Ishaque A.C., aged 35, S/o. Junies T., Bus Helper, District Panchayat, Kiltan, Residing at Arakkala Chetta House, Kiltan Island, UT of Lakshadweep.
- 2. Abdul Rasak K.C., aged 37, S/o. Kasmikoya P.P., Bus Driver, District Panchayat, Kiltan, Residing at Kattichetta House, Kiltan Island, UT of Lakshadweep.

3. Noorulla S.M., aged 39, S/o. Late P.S. Kunhimon, Bus Cleaner, District Panchayat, Kiltan, Residing at Saife Manzil, Kiltan Island, UT of Lakshadweep.

Applicants

(By Advocate: Sri P.V. Mohanan)

Versus

- 1. The Administrator, UT of Lakshadweep, Kavaratti-682 555.
- Director of Panchayat,
 Department of Panchayat,
 Administration of UT of Lakshadweep,
 Kavaratti 682 555.
- Chief Executive Officer,
 District Panchayat, Kavaratti 682 555.

Respondents

(By Advocate: Sri S. Radhakrishnan)

55. OA 386/2013

- Jahathali P.P., aged 33 years, S/o. B.C. Uduman,
 Puthiyapura, Amini Island, Union Territory of Lakshadweep,
 Pin 682 552.
- 2. A. Ismail, aged 45 years, S/o. Eassa, Andrati Yoada, Amini Island, Union Territory of Lakshadweep, Pin 682 552.
- 3. Khalid Unnam, aged 40 years, S/o. Mohammed Puthumamachetta, Amini Island, Union Territory of Lakshadweep, Pin 682 552.
- 4. Moosa Peechandam, aged 38 years, S/o. Abdul Khader, Mannathachetta, Amini Island, Union Territory of Lakshadweep, Pin 682 552.
- 5. Amanulla A.M., aged 33 years, S/o. Kunju Koorumel, Amini Island, Union Territory of Lakshadweep, Pin 682 552.
- 6. Khalid A.P., aged 35 years, S/o. Alimohammed, Aliyachetta, Amini Island, Union Territory of Lakshadweep, Pin 682 55.
- 7. Jafeerulla P.C., aged 25 years, S/o. Kidave Naduvatta Chetta, Amini Island, Union Territory of Lakshadweep, Pin 682 552.

- 8. Abdul Salam A., aged 38 years, S/o. Khader Thottanada, Aminipura, Amini Island, Union Territory of Lakshadweep, Pin 682 552.
- 9. Noorul Hassan K.K., aged 38 years, S/o. Abusala Kochu Kannada, Kallakakkat, Amini Island, Union Territory of Lakshadweep, Pin 682 552.
- 10. Jalal B.M., aged 31 years, S/o. Khader T., Bahija Manzil, Thattanoda, Amini Island, Union Territory of Lakshadweep, Pin 682 552.
- 11. Najeeb A., aged 31, S/o. Kidavu T.C., Ayeshera, Amini Island, Union Territory of Lakshadweep, Pin – 682 552.
- 12. Nafeesath U., aged 35 years, D/o. Eassa Kottappura,
 Unnam, Amini Island, Union Territory of Lakshadweep,
 Pin 682 552. Applicants

(By Advocate: Sri Shiraz Bhava V.S.)

Versus

- 1. The Union Territory of Lakshadweep, Kavarathi – 682 555, represented by its Administrator.
- The Director of Panchayaths,
 Department of Panchayaths,
 Administration of the Union Territory of Lakshadweep,
 Kavarathi 682 555.
- 3. The District Panchayath, Amini, rep. by its Executive Officer, Amini Island, Union Territory of Lakshadweep, Pin 682 555.
- 4. The Village (Dweep) Panchayath, Amini Island, Union Territory of Lakshadweep, Pin 682 555, Represented by its Executive Officer.

Respondents

(By Advocate: Sri S. Radhakrishnan)

56. OA 388/2013

- 1. P.P. Amanulla, aged 38 years, S/o. Sayed Mohammed P.K., Puthiya Pandaram, Kiltan.
- Mubaraka Banu, aged 27 years, D/o. Ibrahim,
 C. Lavanakkal House, Andrott.

3. K. Sajeedkhan, aged 26 years, S/o. Cheriyakoya, Kunnel House, Amini.

Applicants

(prosection)

(By Advocate: Sri K.B. Gangesh)

Versus

- 1. The Administrator, Administration of the Union Territory of Lakshadweep, Kavaratti – 682 555.
- 2. Director of Panchayats, Department of Panchayats, Administration of the Union Territory of Lakshadweep, Kavaratti 682 555.
- 3. Department of Animal Husbandry, Administration of the Union Territory of Lakshadweep, Kavaratti, represented by its Director 682 555.
- 4. Assistant Settlement Officer, Amini Island 682 554.
- Village (Dweep) Panchayat,
 Kiltan Island, represented by its Executive Officer-682 552.
- 6. Village (Dweep) Panchayat,
 Andrott Island, represented by its Executive Officer-682 553.
- 7. Village (Dweep) Panchayat, Amini Island, represented by its Executive Officer 682 554.

Respondents

(By Advocate: Sri S. Radhakrishnan)

57. OA 390/2013

- 1. C.N. Abdul Hakeem, aged 38 years, S/o. Koya, Cheriyannallal House, Kalpeni.
- 2. K.I. Cheriyakoya K.C., aged 48 years, S/o. Pookoya, Karupathaillam House, Kalpeni.
- 3. K.K.Sadique Ali, aged 44 years, S/o. Mohammed C.P., Konhankakkada House, Kalpeni.
- 4. C.N. Habusabi, aged 50 years, D/o. Attakoya, Cheriyannallal House, Kalpeni.
- 5. Hameedabi, aged 41 years, D/o. Ramalan,

- Pakkath House, Kalpeni.
- 6. A.T. Sheemabi, 42 years, D/o. Hamzakoya, Athanam Thottam House, Kalpeni.
- 7. A.K. Muthubi, aged 53 years, D/o. Cheriyakoya, Alikakkada House, Kalpeni.
- 8. K.K. Habusabi, aged 42years, D/o. Sayed Mohammed Koya, Kandamkalam House, Kalpeni.
- 9. Bambathi, aged 43 years, D/o. Ahammed P., Chadachiyoda House, Kalpeni.
- 10. Abdul Saleem M., aged 34 years, S/o. Mohammed A.K., Manjiyanam House, Kalpeni.
- 11. Naseema M.P., aged 33 years, D/o. Mohammed K.P., Mayamkakkapura House, Kalpeni.
- 12. Humairath P., aged 42 years, D/o. Sayed, Poodiyath House, Kalpeni.
- 13. C.O. Balkees, aged 53 years, D/o. Yussaf K.V., Chadachiyoda House, Kalpeni.
- 14. B. Abdurahiman, aged 49 years, S/o. Muhmed M., Beerandhoda House, Kalpeni.
- 15. K.C. Abdul Laffar, aged 38 years, S/o. Aboobacker, Kuttiyachada House, Kalpeni.
- 16. M. Anwar, aged 37 years, S/o. M.P. Khader, Maral House, Kalpeni.
- 17. M.P. Hajira, aged 36 years, D/o. K.P. Mohammed, Mayamkakkepura House, Kalpeni.
- 18. C.G. Naseema Beegum, aged 36 years, D/o. Hamzakoya M.K., Cheriyachaman Gath House, Kalpeni.
- 19. K.K. Attakoya, aged 59 years, S/o. Ahamed Kunji Koya, Kandamkalam House, Kalpeni.
- 20. Thangakoya, aged 33 years, S/o. Chariyakoya E., Koliyala House, Kavaratti.
- 21. Hussain Ali, aged 35 years, S/o. Nallakoya, Chettipura House, Kavaratti.

- 22. Jaffer, aged 32 years, S/o. Hasan T.P., Kaladi House, Kavaratti.
- 23. Basheer, aged 36 years, S/o. Mohammed P., Kunninamel House, Kavaratti.
- 24. Amina, aged 42 years, D/o. Aboobacker, Theklapura House, Kavaratti.
- 25. Kadisha, aged 55 years, D/o. Aboobacker, Kunninamel House, Kavaratti.
- 26. Rahmath, aged 38 years, D/o. Mohammed P.V., Alachaoppada House, Kavaratti.
- 27. Raziyabi, aged 33 years, D/o. Ali, Kunnumpuram House, Kavaratti.
- 28. Shamshadbeegum, aged 31 years, D/o. Kuttiyammed, Kunnam House, Kavaratti.
- 29. Jameela, aged 37 years, D/o. Kunhikoya, Fathima Manzil, Kavaratti.
- 30. Lilar, aged 28 years, S/o. Ahamed A.P., Kadapurathaillam, Kavaratti.
- 31. Noorul Ameen, aged 33 years, S/o. Sayed Buhari, Palalam House, Kavaratti.
- 32. Abdul Rasheed, aged 23 years, S/o. Hasainar, Umbiyapura House, Kavaratti.
- 33. Hussain B., aged 43 years, S/o. Kunhi Kunhi P., Biranthoda House, Kavaratti.
- 34. Mohammedali T.P., aged 35 years, S/o. Aboobacker K.K., Thekkilapura House, Kavaratti.
- 35. Sajid Khan, aged 39 years, S/o. Sayed Koya, Edanilam House, Kavaratti.
- 36. Jassin C., aged 33 years, S/o. Ali K.P., Chonam House, Kavaratti.
- 37. Mohammed Rafi, aged 37 years, S/o. Hamzath Haji A.P., Molokepura House, Kavaratti.

- 38. Mohammed Shaffee P.A., aged 35 years, S/o. Kuji Seedi Koya, Puthiya Alikom, Amini.
- 39. Abdul Raheem, aged 34 years, S/o. Abdu Rahiman, Aynepura House, Kavaratti.
- 40. Mushin, aged 39 years, S/o. Nallakoya, Kuttithayapura House, Kavaratti.
- 41. Akbar T.P., aged 33 years, S/o. Kidave K., Tharammakepura House, Kavaratti.
- 42. Faizel Hussain, aged 37 years, S/o. Shahul Hameed, Palamkakkada House, Kavaratti.
- 43. Najumudeen P., aged 36 years, S/o. Shamsul Noor, Pallicaham House, Kavaratti.
- 44. Shihab, aged 35 years, S/o. Kunhimoideen, Mullapura House, Kavaratti.
- 45. Aman, aged 37 years, S/o. Aboobacker, Kaladi House, Kavaratti.
- 46. Raheem A., aged 30 years, S/o. Khader, Agam House, Kavaratti.
- 47. Firozkhan, aged 27 years, S/o. Sayed Poo, Ullikanapur House, Kavaratti.
- 48. Abdul Hashim M.I., aged 33 years, S/o. Attakoya, Mukriya Illam House, Kavaratti.
- 49. Kadisha, aged 44 years, D/o. Ukkas, Umbiyapura House, Kavaratti.
- 50. C.P. Abdul Razak, aged 42 years, S/o. Mohammed, Chamayathapura House, Kavaratti.
- 51. K. Abdul Rasheedu, aged 42 years, S/o. Hamzath, Kunhibiyoda House, Kavaratti.
- 52. C.P. Raheem, aged 31 years, S/o. Hameed, Chandipura House, Kavaratti.
- 53. M.T.P. Habeeb Rahman, aged 43 years, S/o. Khalid, Melathiruvathapura House, Kavaratti.

- 54. Moominath, aged 37 years, D/o. Kidav, Neliyampura House, Kavaratti.
- 55. Halima, aged 35 years, D/o. Koyamma, Thaleekepura House, Kavaratti.
- 56. Sayed Abdul Raheem, aged 46 years, S/o. Haji Sayed Shaikoya, Ummarmanooda House, Kavaratti.
- 57. Abdul Reheem, aged 30 years, S/o. Hamzath, Mannayapura House, Kavaratti.
- 58. Mullabi U.P., aged 38 years, D/o. Hamzath, Ullkanapura House, Kavaratti.
- 59. Sayed Abdul Jaleël, aged 39, S/o. Aboobacker, Puthiya Kunnamkalam, Kavaratti.
- 60. Muhsin, aged 38 years, S/o. Koyamma, Kunnumpura House, Kavaratti.
- 61. Seethi Koya, aged 39 years, S/o. Cheriyakoya, Edanilam House, Kavaratti.
- 62. Mariyommabi, aged 36 years, D/o. Mohammed, Kattikulam House, Kavaratti.
- 63. Mohammed Shafi, aged 33 years, S/o. Ahammed Haji, Pakichipura House, Kavaratti.
- 64. Mubeena, aged 23 years, D/o. Sayed Poo, Neliyampura House, Kavaratti.
- 65. Salma, aged 22 years, D/o. Cheriyakoya, Vadakila pura House, Kavaratti.
- 66. Muhammed, aged 32 years, S/o. Attakoya, Vadkilapura, Kavaratti.
- 67. Sairabanu P.E., aged 31 years, D/o. Sayed Shaik Koya, Madal House, Amini.
- 68. Mohammed Ali P.M., aged 27 years, S/o. Hamza, Puthiya Manžil, Amini.
- 69. Cheriyakoya, aged 41 years, S/o. Abdul Khader, Pandaram House, Amini.

- 70. Cheriyakoya M.C., aged 32 years, S/o. Hameed, Melachetaa House, Kadmath.
- 71. Shafee V.P., aged 39 years, S/o. Ismail, Vadakkilapura House, Kadmath.
- 72. Fazeerali N.M., aged 25 years, S/o. Kahalid, Noor Mahal, Kadmath.
- 73. Shahul Hameed, aged 21 years, S/o. Ibrahim, Melachetta House, Kadmath.
- 74. Najmudeen P.N., aged 28 years, S/o. Cheriyakoya, Puthiyathanoda House, Kadmath.
- 75. Mohammed Iqubal, aged 46 years, S/o. Khader, Attalada House, Androth.
- 76. Muthubi A.K., aged 42 years, D/o. Muthukoya, Appurakkat House, Androth.
- 77. Hajarommabi E.K., aged 40 years, D/o. Shikoya, Edayakkal House, Androth.
- 78. Badarudheen Koya A.B., aged 38 years, S/o. P.S.J. Thangal, Aliyathammada Bithathabiyyapuram House, Androth.
- 79. Asmabi, aged 38 years, D/o. Koyamma A., Mayyampokkada House, Androth.
- 80. Shahnaz Beegum C.P., aged 36 years, D/o. Nallakoya, Chattapokkada House, Androth.
- 81. Fathimath Suhara, aged 38 years, D/o. Koyamma, Bappathiyoda House, Androth.
- 82. Nusaiba A, aged 45 years, D/o. Yousaf M.P., Achammada House, Androth.
- 83. Khaulath L., aged 38 years, D/o. Nallakoya T., Lavanakkal House, Androth.
- 84. Balha T., aged 37 years, D/o. Pookunhikoya, Thailath House, Androth.
- 85. Rahamth P., aged 42 years, D/o. Koya Kiadve, Pathada House, Androth.

- 86. Naseera Banu M.K., aged 40 years, D/o. Kunhi Koya, Moolakad House, Androth.
- 87. Kadeeshommabi L., aged 40 years, D/o. Seethi M., Lavanakkal House, Androth.
- 88. Sarommabi T., aged 43 years, D/o. Aboobacker, Thachery House, Androth.
- 89. Mullapoo M.K., aged 39 years, D/o. Koya, Maidandurakatt House, Androth.
- 90. Hafeera L., aged 39 years, D/o. Koyamma K.P., Lavanakkal House, Androth.
- 91. Aysummabi T., aged 45 years, D/o. Muthukoya K.P., Thachery House, Androth.
- 92. Habeebath A., aged 42 years, D/o. Muthukoya K.K., Ayinammada House, Androth.
- 93. Muthubi P.M., aged 42 yeas, D/o. Yakoob, Puthammadam House, Androth.
- 94. Ramlath Beegum, aged 42 years, D/o. Sherukunhi, Kunnel House, Androth.
- 95. Hameedath M., aged 43 years, D/o. Siddiqu M.K., Makket House, Androth.
- 96. Safiyabi M., aged 39 years, D/o. Nallakoya M., Mathil House, Androth.
- 97. Rahil M., aged 39 years, D/o. Nallakoya, Mathil House, Androth.
- 98. Hussain P.P., aged 45 years, S/o. Aboo Sala, Poovinapura House, Androth.
- 99. Attakoya, aged 56 years, S/o. Asainar K., Attalada House, Androth.
- 100. Hussain E.K., aged 48 years, S/o. Seethikoya, Edayakkal House, Androth.
- 101. Sayeed Mohammd Koya L., aged 54 years, S/o. Kader P., Lavanakkal House, Androth.

- 102. Hussain K., aged 50 years, S/o. Sayeed Bhkari T.M., Kunnashada House, Androth.
- 103. Ismail, aged 40 years, S/o. Lava Burhikage Moosa, Kunnumange House, Androth.
- 104. Subaidabi, aged 37 years, D/o. K.K. Sayedmohammed, Pathada House, Androth.
- 105. Pookunhi, aged 31 years, S/o. Saye Mohammed, Keechelam House, Androth.
- 106. M.P. Mohammed Hussain, aged 35 years, S/o. Kidave, Moodampura House, Androth.

(By Advocate: Sri K.B. Gangesh)

- 1. The Administrator,
 Administration of the Union Territory of Lakshadweep,
 Kayaratti 682 555.
- 2. Director of Panchayats, Department of Panchayats, Administration of the Union Territory of Lakshadweep, Kavaratti 682 555.
- 3. Director, Department of Labour and Employment, Administration of the Union Territory of Lakshadweep, Kayaratti 682 555.
- 4. Department of Education, Administration of the Union Territory of Lakshadweep, Kavaratti, represented by its Director 682 555.
- 5. Department of Agriculture, Administration of the Union Territory of Lakshadweep, Kavaratti, represented by its Director 682 555.
- 6. Department of Women and Child Development, Administration of the Union Territory of Lakshadweep, Kavaratti, represented by its Director – 682 555.
- 7. Department of Fisheries, Administration of the Union Territory of Lakshadweep, Kavaratti, represented by its Director 682 555.
- 8. Department of Animal Husbandry, Administration of the Union Territory of Lakshadweep, Kavaratti, represented by its Director-682555.

- 9. Lakshadweep Khadi and Village Industries Board, Kavaratti, represented by its Chairman 682 555.
- 10. Revenue Sub Divisional Officer, Kavaratti Island 682 555.
- 11. Sub Divisional Officer, Amini Island 682 554.
- 12. Assistant Engineer, LPWD Sub Division, Andrott Island-682 553.
- 13. Lakshadweep District Panchayat, District Panchayat (HQ), Kavaratti, represented by its Chief Executive Officer 682 555.
- 14. Village (Dweep) Panchayat, Kalpeni Island, represented by its Executive Officer 682 551.
- 15. Village (Dweep) Panchayat, Kavaratti Island, represented by its Executive Officer 682 555.
- 16. Village (Dweep) Panchayat, Amini Island, represented by its Executive Officer 682 554.
- 17. Village (Dweep) Panchayat, Kadamath Island, represented by its Executive Officer – 682 553.
- 18. Village (Dweep) Panchayat, Androth Island, represented by its Executive Officer – 682 552.

Respondents

[By Advocate: Sri S. Radhakrishnan (R1-8 & 10-18)]

58. OA 392/2013

- 1. Hussain, S/o Aboosala,
 Saramappada (Konchukakada) House,
 Agathi, Presently working as Cleaner,
 RGS Hospital, Agatti.
- 2. Shukoor, S/o late Kidave,
 Pakrumupanoda House, Agathi,
 Presently working as Cleaner,
 RGS Hospital, Agatti.
- 3. Latheef, \$\forall O Attakoya, Kalkandiyoda House, Agathi, Presently working as Cleaner, RGS Hospital, Agatti.

- 4. Hameedath, D/o Koyassan,
 Aynepara House, Agathi,
 Presently working as Cleaner,
 RGS Hospital, Agatti.
- 5. Subaida, D/o Mohamed, Kulalioda House, Agathi, Presently working as Cleaner, RGS Hospital, Agatti.
- 6. Hajara, D/o late Hyder,
 Beepapada House, Agathi,
 Presently working as Cleaner,
 RGS Hospital, Agatti.
- 7. Sheemabi, D/o late Shamsuddeen, Beepapada House, Agathi, Presently working as Cleaner, RGS Hospital, Agatti.
- 8. Abida, D/o Hameed,
 Makkiyachoda House, Agathi,
 Presently working as Cleaner,
 RGS Hospital, Agatti.
- 9. Sulaikla, D/o Mohamed, Koylam House, Agathi, Presently working as Cleaner, RGS Hospital, Agatti.
- 10. Sulaiman, S/o Hamza,
 Kalamthithiyoda House, Agathi,
 Presently working as Cleaner,
 RGS Hospital, Agatti.
- 11. Mahamood, S/o Koyassan, Amperpally House, Agathi, Presently working as Cleaner, RGS Hospital, Agatti.
- 12. Saifulla, S/o Abdurahiman,
 Mariyathoda House, Agathi,
 Presently working as Cleaner,
 RGS Hospital, Agatti.
- 13. Abdurahiman, S/o late Hamza, Melaillam House, Agathi, Presently working as Dhobi, RGS Hospital, Agatti.

- 14. Abdulkader, S/o Ummer,
 Biyakuttiyoda House, Agathi,
 Presently working as Dhobi,
 RGS Hospital, Agatti.
- 15. Abdulla, S/o Khalid, Kandavar Gothi House, Agathi, Presently working as Cleaner, RGS Hospital, Agatti.

(By Advocate: Sri R. Ramadas)

Versus

- 1. The Administrator, Union Territory of Lakshadweep, Kayaratti.-682555
- The Chairperson,
 Village (Dweep) Panchayat,
 Agatti Island, Union Territory of Lakshadweep 682553
- 3. The Medical Officer in charge, Community Health Centre, Agatti Island, Union Territory of Lakshadweep 682553

Respondents

(By Advocate: Sri S. Radhakrishnan (R1&3))

59. <u>OA 393/2013</u>

- 1. C.Mullakoya, aged 44 years, S/o Siraj, Chekireyammakada House, Kadamat, Skilled Labourer, Office of the Assistant Engineer Electrical, Eectrical Sub Division, Kadamat.
- 2. K.P. Jalaluddeen, aged 41 years,
 S/o Hameed Madkinachetta, Kattipura House,
 Skilled Labourer,
 Office of the Assistant Engineer Electrical,
 Electrical Sub Division, Kadamat.
- 3. K.P. Bathisha, aged 31 years, S/o late Nallakoya Kunhipandal House, Kadamat, Skilled Labourer, Office of the Assistant Engineer Electrical, Electrical Sub Division, Kadamat.
 - 4. B.M. Asadulla, aged 42 years, So Hameed Melachetta,

Biriyonimade House, Kadamat, Skilled Labourer, Office of the Assistant Engineer Electrical, Electrical Sub Division, Kadamat.

5. K.P. Kunhikoya, aged 41 years, S/o late Hassainar, Keelacherry House, Kadamat, Skilled Labourer, Office of the Assistant Engineer, Electrical, Electrical Sub Division, Kadamat.

Applicants

(By Advocate: Sri. R. Sreeraj)

- 1. The Administrator, Union Territory of Lakshadweep, Kavaratti-682555.
- 2. The Director of Panchayat,
 Department of Panchayat,
 Administration of Union Territory of Lakshadweep,
 Kavaratti- 682 555.
- 3. The Chief Executive Officer, District Panchayat, Kadamat-682 556.
- 4. The Assistant Engineer, Electrical, Electrical Sub Division, Kadamat-682 556.
- 5. The Chairperson, Village Dweep Panchayat, Kadamat-682 556.

(By Advocate: Sri S. Radhakrishnan(R1-4))

60. OA 394/2013

- U.P. Jamal, S/o C.O. Koyamma, aged 39 years working as Skilled Labourer,
 Animal Husbandry Unit,
 Union Territory of Lakshadweep, Kalpeni-682 557 and residing at Umprampappada House,
 Kalpeni Island-682 557.
- 2. T.P. Murhukoya, S/o late M.K. Hamzakoya, aged 43 years working as Skilled Labourer,
 Animal Husbandry Unit,
 Union Territory of Lakshadweep, Kalpeni-682 557 and residing at Thithiyapada House,
 Kalpeni Island-682 557.
- 3. M. Hyder, S/o late M.K. Yousef, aged 43 years working as Casual Labourer,

Animal Husbandry Unit, Union Territory of Lakshadweep, Kalpeni-682 557 and residing at Manchiyanam House, Kalpeni Island-682 557.

- 4. K.O. Mohammed Ibnu Jaffer, S/o K.P. Sayed, aged 44 years, working as Casual Labourer, Animal Justiandry Unit, Union Territory of Lakshadweep, Kalpeni-682 557 and residing at Kakatchiyoda House, Kalpeni Island-682 557.
- 5. M.K. Naseer, S/o P.Cheriyakoya, aged 33 years working as Casual Labourer, Animal Husbandry Unit, Union Territory of Lakshadweep, Kalpeni-682 557 and residing at Malmikakkada House, Kalpeni Island-682 557.
- 6. M. Kalam, S/o M.C. Muthukoya, aged 34 years working as Casual Labourer,
 Animal Husbandry Unit,
 Union Territory of Lakshadweep, Kalpeni-682 557
 and residing at Maral House,
 Kalpeni Island-682 557.
- 7. K.K. Mohammed Rafeeque, S/o V.K. Kojankoya, aged 45 years, working as Casual Labourer, Animal Husbandry Unit, Union Territory of Lakshadweep, Kalpeni-682 557 and residing at Kandamkalam House, Kalpeni-Island-682 557.
- 8. M. Kunhikoya, S/o late M.C. Ahmedkunji, aged 47 years working as Casual Labourer,
 Animal Liusbandry Unit,
 Union Territory of Lakshadweep, Kalpeni-682 557
 and residing at Maral House, Kalpeni Island-682 557.
- 9. K.O. Abdul Salam, S/o P. Assainar, aged 39 years working as Casual Labourer,
 Animal Husbandry Unit,
 Union Territory of Lakshadweep, Kalpeni-682 557 and residing at Kakatchiyoda House,
 Kalpeni Island-682 557.
- 10. P.P. Musthafa, S/o late Sayedmuhammedkoya, aged 47 years, working as Casual Labourer, Anima Husbandry Unit,

Union Territory of Lakshadweep, Kalpeni-682 557 and residing at Pokkarappada House, Kalpeni Island-682 557.

Applicants

(By Advocate Sri N Unnikrishnan)

Versus

- 1. The Administrator,
 Union Territory of Lakshadweep,
 Kavaratti.-682555
- 2. The Director of Panchayat,
 Department of Panchayat,
 Union Territory of Lakshadweep,
 Kavaratti,-682555
- 3. The Chief Executive Officer, District Panchayat, Union Territory of Lakshadweep, Kavaratti,-682555
- 4. The Veterinary Assistant Surgeon, Village Dweep Panchayat, Kalpeni-682 557.

Respondents

(By Advocate: Sri S. Radhakrishnan)

61. OA <u>395/2013</u>

- 1. Sainul Abid, S/o Yusuf, aged 40 years, Cheriyamnallala House, Kadamat, Helper, District Panchayat, Kadamat.
- 2. Abdul Shukoor, S/o Sayed Ali, aged 41 years, Ukkayachetta House, Kadamat, Bus Driver, District Panchayat, Kadamat.
- 3. M. Khalid, S/o Nadeer, aged 43 years, Madurakam House, Kadamat, Helper, District Panchayat, Kadamat.
- 4. Ayoobkhan, S/o Kunhikoya, aged 37 years, Keerthi Mahal House, Kadamat, Helper, District Panchayat, Kadamat.

Applicants

(By Advocate Sri R. Sreeraj)

- 1. The Administrator,
 Union Territory of Lakshadweep,
 Kavaratti 682 555
- 2. The Director of Panchayat,
 Department of Panchayat,
 Administration of Union Territory of Lakshadweep,
 Kavaratti-682555
- The Chief Executive Officer, District Panchayat, Kavaratti-682555.

Respondents

(By Advocate: Sri S. Radhakrishnan)

62. OA 400/2013

- P.P. Siraj, aged 44 years, S/o M. Subair, Puthiya Pandaram House, Agatti Island, Union Territory of Lakshadweep.
- 2. Noushad Ali, aged 32 years, S/o U. Sabjan, Keela Saramma Pada House, Agatti Island, Union Territory of Lakshadweep.
- 3. M.I. Abdul Naser, aged 28 years, S/o M. Abdul Rahiman, Mela Illom I-louse, Agatti Island, Union Territory of Lakshadweep.
- 4. T.P. Khalid, aged 30 years, S/o Kidave, Mela Illam House, Agatti Island, Union Territory of Lakshadweep.
- 5. K.C. Abdul Shukoor, aged 38 years, S/o Kasmi, Kariyamachetta House, Agatti Island, Union Territory of Lakshadweep.
- 6. M.P. Nizamuddin, aged 27 years, S/o M. Abusala, Melapura House, Agatti Island, Union Territory of Lakshadweep.

Applicants

(By Advocate: Sri N. Anilkumar)

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- 1. The Administrator,
 Union Territory of Lakshadweep,
 Kavaratti.-682551
- 2. The Chairperson,

Village (Dweep) Panchayat, Agatti Island, Union Territory of Lakshadweep 682553

- 3. The Employment Officer, Kavaratti, Union Territory of Lakshadweep-682551
- 4. The Director of Panchayat,
 Department of Panchayat, Kavaratti,
 Union Territory of Lakshadweep-682551.
- 5. The Chief Executive Officer/Special Officer, Village (Dweep) Panchayat, Agatti Island, Union Territory of Lakshadweep-682553.
- 6. The Deputy Collector/ASO, Agatti Island, Union Territory of Lakshadweep-682553.

(By Advocate: Sri S. Radhakrishnan)

63. OA 404/2013

- 1. Nadirsha N.P., S/o Nallakoya P.V., aged 31 years, Nenampappada (House), Kalpeni Island. Union Territory of Lakshadweep, Working as Casual Labourer in the Department of Science & Technology- Kalpeni Dweep.
- 2. Affefudheen A.K.,
 S/o Cherikoya K, aged 30 years,
 Akkara (House), Kalpeni Island.
 Union Territory of Lakshadweep,
 Working as Casual Labourer in the
 Department of Science & TechnologyKalpeni Dweep.

Applicants

(By Advocate: Sri Grashious Kuriakose, Sr.)

(By Advocate: Ms. Daisy I Daniel)

- 1. The Administrator, Union Territory of Lakshadweep, Kalpeni.
- 2. The Chairperson, Village (Dweep) Panchayat, Kalpeni.
- 3. The Director of Panchayat, Department of Panchayath, Kavaratti-682555.

4. The Director,
Department of Science & Technology
Kalpeni.

Respondents

(By Advocate: Sri S. Radhakrishnan (R1,3 & 4))

64. OA 406/2013

M.P. Shihabudheen, aged 30 years, S/o E.C. Mohammed Ali, Skilled Labourer, Animal Husbandry Unit, Kiltan, Residing at Malayampura, Kiltan Island.

Applicant

(By Advocate: Sri P.V. Mohanan)

Versus

- 1. The Administrator, Union Territory of Lakshadweep, Kavaratti.-682555
- 2. Director of Panchayat,
 Department of Panchayat,
 Administration of Union Territory of Lakshadweep,
 Kavaratti-682555.
- 3. The Veterinary Assistant Surgeon,
 Office of the Veterinary Assistant Surgeon,
 (Animal Husbandry Unit),
 Kiltan Island, Lakshadweep-682 557.
- 4. The Chairperson,
 Village (Dweep) Panchayat,
 Kiltan-682 557.

Respondents

(By Advocate: Sri S. Radhakrishnan (R1-3))

65. OA 413/2013

Asif Ajnad,, S/o Bader, aged 26 years, Pathummathoda (House), Kiltan Island, U.T. of Lakshadweep, Working as Homeopathic Attender in Homeopathic Unit Kiltann Dweep.

Applicant

(By Advocate: Mr. Grashious Kuriakose, Sr.)

(By Advocate: Ms. Daisy I Daniel)

- 1. The Administrator, Union Territory of Lakshadweep, Kavaratti-682555.
- 2. The Chairperson, Village (Dweep) Panchayat, Kiltan.
- 3. Director of Panchayat, Department of Panchayath, Kavaratti-682555.
- Mission Director,
 National Rural Health Mission, Kavaratti-682555.
- 5. Medical Officer in Charge, Primary Health Centre, Kiltan Island.

Respondents

(By Advocate: Sri S. Radhakrishnan (R1, 3 to 5))

66. OA 423/2013

- 1. Abdul Kareem C., aged 42 years, S/o Subair P.P., Chonam House, Agatti.
- 2. Ubaid V., aged 35 years, S/o Bamban, Valiya Illam, Agatti.
- 3. Mohammed M., aged 40 years, S/o Basha A.P., Moothammada House, Agatti.
- 4. Hafsath M., aged 46 years, D/o Ummer, Moothammada House, Agatti.
- 5. Maviya U., aged 48 years, S/o Ahamed, Uriyoda House, Agatti.
- 6. Umilla T.P., aged 54 years, D/o Khader, Thekkilappura House, Agatti.
- 7. Ummer C.K., aged 54 years, S/o Alif T.P., Chekkakkal House, Agatti.
- 8. Aboobacker P.K., aged 31 years, S/o Koyassan, Puthukotta House, Agatti.
- 9. Mohammed T.P., aged 39 years, S/o Hamza, Thoppumpadi House, Agatti.

- 10. Saromma M., aged 39 years, D/o Hamza, Mariyathoda House, Agatti.
- 11. Ashraf A.K., aged 42 years, S/o Ahamed M., Achan Kuttiyoda House, Agatti.
- 12. Abdul Razzak R., aged 33 years, S/o Hamza U., Roullammada House, Agatti.
- 13. Shaffabi P.P., aged 36 years, D/o Hamza K., Puthiyapura House, Agatti.

(By Advocate: Mr. K.B. Gangesh)

Versus

- 1. The Administrator,
 Administration of the Union Territory of Lakshadweep,
 Kayaratti-682555.
- 2. Director of Panchayats,
 Department of Panchayats,
 Administration of the Union Territory of Lakshadweep,
 Kavaratti-682555.
- 3. Director of Education,
 Directorate of Education,
 Administration of the Union Territory of Lakshadweep,
 Kavaratti-682555.
- 4. Village (Dweep) Panchayat,
 Agatti Island represented by
 its Excecutive Officer-682554.

Respondents

(By Advocate: Sri S. Radhakrishnan)

67. OA 444//2013

Aboosalih, S/o Rasheed Koya, Padalapura, Kiltan Island. Union Territory of Lakshadweep, Pin-682558.

Applicant

(By Advocate: Sri Shabu Sreedharan)

Versus

Union Territory of Lakshadweep represented by the Administrator,
Kavaratti Island. Pin- 682555.

- 2. The Director of Panchayat, Union Territory of Lakshadweep, Kavaratti Island. Pin- 682555.
- The Chairperson,
 Village (Dweep) Panchayat,
 Kiltan Island.
 Union Territory of Lakshadweep, Pin-682558.
- The Executive Officer,
 Village (Dweep) Panchayat,
 Kiltan Island.
 Union Territory of Lakshadweep, Pin-682558.
- 5. The Assistant Engineer, Electrical Sub Division, Kiltan Island. Union Territory of Lakshadweep Pin-682558.

Respondents

(By Advocate: Sri S. Radhakrishnan (R1, 2, 4& 5))

68. OA 453/2013

- Hameed K., S/o Abdul Rahman, aged 36 years, Keelazillam H) Kiltan Island. Union Territory of Lakshadweep. Working as Casual labourer in Lakshadweep Building Development Board, Kiltan.
- Saleem K., S/o Badar K, aged 28 years, Kuttukum (H) Kiltan Island, Union Territory of Lakshadweep. Working as Casual labourer in Lakshadweep Building Development Board, Kiltan.
- Hisminoor, S/o Mohammed, aged 38 years,
 Pakkiyoda (H) Kiltan Island.,
 Union Territory of Lakshadweep.
 Working as Casual labourer in
 Lakshadweep Building Development Board, Kiltan.
- 4. Ponkutti, S/o Pookoya, aged 48 years,
 Surambiyoda (H) Kiltan Island,
 Union Territory of Lakshadweep.
 Working as Casual Labourer in
 Lakshadweep Building Development Board,
 Kiltan.

Applicants

(By Advocate: Mr. Grashious Kuriakose, Sr.)

(By Advocate: Ms. Daisy I Daniel)

Versus

- The Administrator, Union Territory of Lakshadweep.
- 2. The Chairperson, Village (Dweep) Panchayat, Kiltan.
- Secretary, Lakshadweep Building Development Board, Kavaratti.
- 4. Director of Panchayat, Department of Panchayat, Kavaratti.

Respondents

(By Advocate: Mr. S. Radhakrishnan (R1, 3 to 4))

69. O.A No. 488/2013

Salmath D/o. Sayed Koya Madapally House Chetlat Island.

Applicant

(By Advocate Mr. K.B. Gangesh)

Versus

- 1. The Administrator, Administration of the Union Territory of Lakshadweep, Kavaratti – 682 555.
- 2. The Director (Services)
 Administration of the Union Territory
 of Lakshadweep (Secretariat),
 Kavaratti 682 555.
- Department of Science and Technology Union Territory of Lakshadweep, Kavarathi – 682 555.
 Represented by its Director.

Respondents

(By Advocate Mr. S. Radhakrishnan)

70. OA 492/2013

K. Bushra Beegum, W/o Hakeem, Aged 27 years, Casual Labour, Office of the Veterinary Assistant Surgeon, Animal Husbandry Unit, Amini. Lakshadweep-682 552.

Applicant

(By Advocate: Sri V.B. Harinarayan)

Versus

- Union of India rep. By the Administrator,
 Union Territory of Lakshadweep,
 Kavaratti Island, Pin- 682555.
- 2. The Director of Panchayat,
 Department of Panchayat,
 Union Territory of Lakshadweep,
 Kavaratti Island- Pin- 682555.
- 3. The Veterinary Assistant Surgeon,
 Animal Husbandry Unit, Amini.
 Union Territory of Lakshadweep-682 552.
- 4. The Chairperson,
 Village (Dweep) Panchayat,
 Amini, Lakshadweep -682552.

Respondents

(By Advocate: Sri S. Radhakrishnan (R1-3))

71. OA 499/2013

- Rahmath Beegum Keelakunnikkam,
 W/o. Mohammed B.K,
 Data Entry Operator (MGNREGA),
 Sub-Divisional Office,
 Kadamat Island,
 Union Territory of Lakshadweep.
 Residing at Keelakunnikkam House,
 Kadamat Island
 Union Territory of Lakshadweep, PIN 682 556.
- Mohammed Shafi Qraishi Malika, S/o. M. Sayedali, Data Entry Operator (MGNREGA) Village (Dweep) Panchayat Office (MGNREGA) Kadamath Island, Union Territory of Lakshadweep, Residing at Malika House, Kadamat Island,

Union Territory of Lakshadweep, PIN - 682 556

Applicants

(By Advocate Mrs. Sreedevi Kylasanath)

Versus

- 1. The Administrator,
 Union Territory of Lakshadweep,
 (Department of Rural Development)
 Kavarathi.
- 2. The District Programme Coordinator, MGNREGA, Kavarathi, Union Territory of Lakshadweep.
- 3. The Programme Officer,
 National Rural Employment Guarantee Act,
 Office of the Programme Officer,
 National Rural Employment Guarantee Act,
 Kadamat, Union Territory
 of Lakshadweep.

Respondents

(By Advocate Mr. S. Radhakrishnan)

72. OA 507/2003

Muthu Koya K
Casual Labour, Street Light Maintenance
Village Dweep Panchayath, Amini Island
Union Territory of Lakshadweep
Permanent address: Kunninamel House
Amini Island, Union Territory of Lakshadweep
Pin – 682 552

Applicant

(By Advocate: Mr.TCG Swamy)

- 1. The Administrator
 Union Ferritory of Lakshadweep
 Lakshadweep Administration
 Kavaratti 682 555
- The Executive Engineer
 (Department of Electricity)
 Administration of the Union Territory of Lakshadweep
 Kavaratti 682 555
- 3. The Secretary (Panchayats) (Directorate of Panchayats)

Administration of the Union Territory of Lakshadweep Kavaratti – 682 555

- The Chairperson
 Village Dweep Panchayat
 Amini Island,
 Union Territory of Lakshadweep 682 552
- 5. The Assistant Engineer (Ele)
 Electrical Sub Division
 Union Territory of Lakshadweep
 Amini Island 682 552
- 6. The Director
 (Directorate of Panchayats)
 Administration of the Union Territory of Lakshadweep
 Kavaratti 682 555
 Respondents

(By Advocate: Mr.S.Radhakrishnan (R1-3,5&6)

73. O.A No. 509/2013

- Maleeha Beegum K.C.
 D/o. Indeen Kandilath
 Kaval Chetta House, Androth.
- Shahida Beegum K.
 D/o. Hamzakoya
 Kandlath House, Androth.
- 3. Subaida M. D/o. Kidave U.K Makket House, Androth.
- 4. Aysha Beegum P.V.K
 D/o. Yakoob P.K
 Puthiya Pentamveli Kad
 Androth
- 5. Rahmath Beegum Kandroth. D/o. Hamzakoya P.P., Kunhali House, Androth.
- 6. Thahira L.
 D/o. Seethi Nallal
 Lavanakal House
 Androth.
- 7. Subaida A. D/o. Sayed Mohammed M.

The state of the s

Aliyathara House, Androth.

- 8. Fathimathu Suhurabi P.V.K. D/o. Majeed P.V.K. Pentambeli Kad, Androth.
- 9. Siyad Khan L. S/o. Kunhikoya A. (Late) Kandilath House, Androth.
- 10. Raisa K.
 D/. Badarudheen Melechetta Mechery
 Kadiyammada House, Androth.
- 11. Haseena Beegum C.P.I D/o. Abdulla M.P Chemmachery Puthiya Illam House Androth.
- 12 Habsabi P.U.P D/o. Fakarukdheen K. Cheriyadam Ummathabiyapura House, Androth.

Applicants

(By Advocate: Mr. K.B. Gangesh)

Versus

- 1. The Administrator, Administration of the Union Territory of Lakshadweep, Kavarathi – 682 555.
- 2. Directorate of Industries
 Union Territory of Lakshadweep
 Kavarathi, represented by the
 Director of Industries 682 555.
- 3. Coir Supervisor
 Coir Production Centre, Androth 682 557.

Respondents

(By Advocate: Mr. S. Radhakrishnan)

74. OA 510/2013

Haseena @ Haseenabi Therakkal Therakkal House, Kadamath Data Entry Operator Village Dweep Panchayath, Kadamath

Applicant

(By Advocate: Mr.R.Sreeraj)

Versus

- 1. The Administrator
 Union Territory of Lakshadweep
 Kavaratti 682 555
- 2. The Director of Panchayath
 Department of Panchayath
 Administration of Union Territory of Lakshadweep
 Kavaratti 682 555
- 3. The Executive Officer, Village (Dweep) Panchayath Kadamat – 682 556
- 4. The Chairperson
 Village (Dweep) Panchayath
 Kadamat 682 556
- 5. The District Programme Coordinator MGNREGA, Kavaratti 682 555
- 6. The Sub Divisional Officer and Programme Officer MGNREGA Kadamat 682 556

Respondents

(By Advocate: Mr.S.Radhakrishnan (R1-3,5&6)

75. <u>OA 557/2013</u>

- K.V.Naseer
 Kodavalappu House, Kiltan
 Cook, Government Senior Secondary School
 Kiltan
- K.P.Dawood
 Kilappura House, Kiltan
 Peon, Government Senior Secondary School Applicants
 Kiltan

 Applicants

(By Advocate: Mr.R.Sreeraj)

- The Administrator
 Union Territory of Lakshadweep
 Kavaratti 682 555
- 2. The Director of Panchayath

Department of Panchayath Administration of Union Territory of Lakshadweep Kavaratti – 682 555

- 3. The Executive Officer, Village (Dweep) Panchayath Kiltan 682 558
- The Chairperson
 Village (Dweep) Panchayath
 Kiltan 682 558
- 5. The Principal
 Government Senior Secondary School
 Kiltan 682 558

Respondents

(By Advocate: Mr.S.Radhakrishnan (R1-3 & 5)

76. OA 566/2013

- Safiyath S
 Cook, Government High School
 Kadamath
 Residing at Pallam, Kadamath Island
 Union Territory of Lakshadweep
- 2. P.P.Ismail
 Cook, Government J.B.School
 Kadamath
 Residing at Kadamath Island
- M.P.Attakoya
 Cook, Government J.B.School
 Kadamath
 Residing at Kailiyammakada
 Kadamath Island
- 4. K.K.Khalid
 Cook, Government J.B.School
 Kadamath
 Residing at Biriyommada
 Kadamath Island
- 5. P.Amanulla
 Cook, Government J.B.School
 Kadamath
 Residing at Kunnumpura
 Kadamath Island

- 6. Ummer P.P.I
 Cook, Government J.B.School
 Kadamath
 Residing at Alikothapura
 Kadamath Island
- 7. Hidayathulla P
 Cook, Government J.B.School
 Kadamath
 Residing at Kadamath Island
- 8. Muhammed Shafi P.P
 Cook, Government S.B.School
 Kadamath
 Residing at Kadamath Island
- 9. Pookunhikoya P.P
 Watchman / Helper
 Government Jawaharlal Nehru Senior Secondary School
 Kadamath
 Residing at Puthiyapura
 Kadamath Island
- 10. Abdullakoya B.M
 Watch and Ward
 Government J.B.School, Kadamath
 Residing at Biriyommada
 Kadamath Island
- 11. Jafer P
 Driver, Jawaharlal Nehru Senior Secondary .School
 Kadamath
 Residing at Pupathada
 Kadamath Island

(By Advocate: Mr.P.V.Mohanan)

- The Administrator
 Union Territory of Lakshadweep
 Kavaratti 682 555
- Director of Panchayath
 Department of Panchayath
 Administration of Union Territory of Lakshadweep
 Kavaratti 682 555
- 3. The Head Master

Government J B School Kadamath – 682 556

4. The Principal
Jawaharlal Nehru Senior Secondary School
Kadamath – 682 556

Respondents

(By Advocate: Mr.S.Radhakrishnan)

77. OA 567/2013

Habeebulla P.M
Puthiya Malika House, Kadamath
Driver, Government Jawaharlal Nehru
Senior Secondary School
Kadamath Island

Applicant

(By Advocate: Mr.P.V.Mohanan)

Versus

- The Administrator
 Union Territory of Lakshadweep
 Kavaratti 682 555
- Director of Panchayath
 Department of Panchayath
 Administration of Union Territory of Lakshadweep
 Kavaratti 682 555
- 3. The Principal
 Government Jawaharlal Nehru Senior Secondary School
 Kadamath Island 682 556 Respondents

(By Advocate: Mr.S.Radhakrishnan)

78. OA 580/2013

- 1. Yacoob Kathathe Chetta House, Kadmat.
- Vahida Marikilam House, Kavaratti.
- 3. Habusa Alachapada, Kavaratti.
- Yacoob
 Kaladi House, Kavaratti.

- 5. Muhammed Salih
 Aynepura House, Kavaratti.
- 6. Fareeda Beegam Molokepura House, Kavaratti.
- 7. Saleem Pallicham House, Kavaratti.
- 8. Bamban Nambicham House, Kayaratti.
- 9. Sayed Abdullakoya Chendipura House, Kavaratti.
- 10. Nafeesathbi Poodiyam House, Kavaratti.
- 11. Jamaliyath
 Thirinipura House, Kavaratti.
- 12. Fazeela Beegum
 Kannipura House, Kavaratti.
- 13. Ummer Thirinikad House, Kavaratti.
- 14. Firozkan
 Athnachammada Houses Kavaratti,
- 15. JafferMarikilam House, Kavaratti.
- 16. Amanulla,Mela Illam House, Kavaratti.
- 17. Sirajudheen Molokepura House, Kavaratti.
- 18. Hiyasudheen Chamayathapura House, Kavaratti.
- 19. Fathahudeen Kadapurathaba House, Kavaratti.
- 20. Muneer Kuttipapepura House, Kavaratti.

- 21. Ashik Puthiya Alikom House, Kavaratti.
- 22. Muhammed Musthafa,
 Achadapurakatt House, Andrott
- 23. Mujeeb Rahman T.P, Thaleka Pura, Kavaratti.
- Jamhar Hussain
 Beeranthoda House, Kavaratti.
- 25. Muhsin Beeranthoda House, Kavaratti.
- 26. Rauf Chettipura House, Kavaratti.
- 27. I-lazarath Chungam House, Kavaratti
- 28. Khalid Thottathapura House, Kavaratti

Applicants

(By Advocate: Mr.K.B.Gangesh)

- 1. The Administrator
 Administration of Union Territory of Lakshadweep
 Kavaratti 682 555
- Director of Panchayath
 Department of Panchayath
 Administration of Union Territory of Lakshadweep
 Kavaratti 682 555
- Director of Agriculture
 Department of Agriculture
 Administration of Union Territory of Lakshadweep
 Kavaratti 682 555
- Director of Animal Husbandry
 Department of Animal Husbandry
 Administration of Union Territory of Lakshadweep
 Kavaratti 682 555
- 5. Village (Dweep) Panchayáth Kavaratti Island represented by its Executive Officer,

(By Advocate: Mr.S.Radhakrishnan)

79. OA 582/2013

- Rasheed Koya
 Multi Task Employee
 Public Library, Kilthan
 Residing at Kilthan
- 2. Smt.Sulfabeegum
 Cook, G.H.S Kadmat
 Residing at Melachetta Haijumakudi
 Kadamath Island

Applicants

(By Advocate: Mr.P.V.Mohanan)

Versus

- 1. The Administrator
 Union Territory of Lakshadweep
 Kayaratti 682 555
- Director of Panchayath
 Department of Panchayath
 Administration of Union Territory of Lakshadweep
 Kavaratti 682 555
- The Library and Information Assistant
 Office of Library and Information Assistant
 Public Library, Kilthan Island 682 557

Respondents

(By Advocate: Mr.S.Radhakrishnan)

80. OA 601/2013

Rasheed Koya S.V., S/o. Abdulla Koya P.S., Shaiknaveed (H), Kiltan Island PO., Union Territory of Lakshadweep, Pin -682 555.

Applicant

(By Advocate: Mr. Shabu Sreedharan)

- 1. Union Territory of Lakshadweep, represented by the Administrator, Kavaratti Island, Pin 682 555.
- 2. The Director of Panchayath, Union Territory of Lakshadweep,

Kavaratti Island, Pin - 682 555.

- 3. The Chairperson, Village (Dweep) Panchayath, Kiltan Island, Union Territory of Lakshadweep, Pin 682 558.
- 4. The Executive Officer, Village (Dweep) Panchayath, Kiltan Island, Union Territory of Lakshadweep, Pin 682 558.
- 5. The Library and Information Assistant, Public Library, Kiltan Island, Union Territory of Lakshadweep, Pin 682 558. Respondents

[By Advocate: Sri S. Radhakrishnan (R1, 2, 4 & 5)]

81. OA 634/2013

Malikdeenar, aged 21 yeas, S/o. Hamzath, Sara Manzil House, Agatti.

Applicant

(By Advocate: Sri K.B. Gangesh)

Versus

- 1. The Administrator, Administration of the Union Territory of Lakshadweep, Kavaratti-682 555.
- 2. Director of Panchayats, depression Department of Panchayats,

 Administration of Union Teritory of Lakshadweep,

 Kavaratti 682 555.
- Department of Education, Administration of the Union Territory of Lakshadweep, Kavaratti, represented by its Director ± 682 555.
- 4. Village (Dweep) Panchayat,
 Agatti Island, represented by its Executive Officer,
 682 554.

Respondents

(By Advocate: Sri S. Radhakrishnan)

82. <u>OA 635/2013</u>

- Fathahudheen K.P., aged 40 years, S/o. Sayed Muhammed Koya, Kattampalli House, Agatti.
- 2. Younis, aged 31 years, S/o. Abdulla, Mariyathoda House,

Agatti.

- 3. K.M. Shahida, aged 40 yeaers, D/o. Kasmi, Kuttiyam Mukriyoda House, Agatti.
- 4. K.M. Amina, aged 46 years, D/o. Abdul Rahman, Kuttiyam Mukriyoda House, Agatti. Applicants

(By Advocate: Sri K.B. Gangesh)

Versus

- 1. The Administrator,
 Administration of the Union Territory of Lakshadweep,
 Kavaratti-682 555.
- 2. Director of Health Services, Directorate of Health Services, Kavaratti 682 555.
- 3. Medical Officer in charge, 173 Community Health Centre, Agatti 682 553.
- 4. Medical Officer in Charge, Rajiv Gandhi Speciality Hospital, Agatti 682 553.
- 5. Village (Dweep) Panchayat, Agatti Island, represented by its Executive Officer, 682 553. Respondents

(By Advocate: Sri S. Radhakrishnan)

83. OA 791/2013

Fareeda Beegum M.I., Meppada Illam, Agatti Island.

Applicant

(By Advocate: Sri K.B. Gangesh)

- 1. The Administrator, Administration of the Union Territory of Lakshadweep, Kavaratti-682 555.
- 2. Director of Panchayats, Department of Panchayats, Administration of Union Territory of Lakshadweep, Kavaratti 682 554.

- 3. Project Manager, Desiccated Coconut Powder Unit, Lakshadweep Development Corporation Ltd., Agatti, Kavaratti 682 554.
- 4. The Deputy Director (Admn.), Lakshadweep Development Corporation, Kavaratti 682 554.
- 5. Village (Dweep) Panchayat, Agatti Island, represented by its Executive Officer, 682 553.

(By Advocate: Sri S. Radhakrishnan)

84. OA 822/2013

B.P. Navas, Aged 27 years, S/o. Kasmi M.P., Valiyapura House, Kilthan Island P.O., U.T. of Lakshadweep.

Applicant

(By Advocate: Sri P.V. Mohanan)

Versus

ad Congre

- 1. The Administrator, UT of Lakshadweep, Kavaratti-682 555.
- Director of Panchayat,
 Department of Panchayat,
 Administration of UT of Lakshadweep,
 Kavaratti 682 555.
- 3. The Principal, Government Higher Secondary School, Kilthan Island 682 556.

Respondents

(By Advocate: Sri S. Rodhakushnan

85. OA 880/2013

Muthukoya N.P Nalakapura, Kiltan Island Union Territory of Lakshadweep- 682 558

Applicant

(By Advocate: Mr. Shabu Sreedharan).

Versus

Union Territory of Lakshadweep represented by the Administrator
 Kavaratti Island – 682 555 (1985)

- 2. Director of Panchayath Union Territory of Lakshadweep Kavaratti Island 682 555
- 3. The Senior Administrative Officer Education (District Panchayath)
 Union Territory of Lakshadweep
 Kavaratti Island 682 555
- 4. The Principal
 Government Senior Secondary School
 District Panchayat, Kiltan Island
 Union Territory of Lakshadweep 682 558

(By Advocate: Mr.S.Radhakrishnan)

86. <u>OA 898/2013</u>

K.C.Abdul Khader
Kulikaraya Chetta House
Chetlat Island
Union Territory of Lakshadweep- 682 554

Applicant

(By Advocate: Mr.Shabu Sreedharan)

Versus

- 1. Union Territory of Lakshadweep represented by the Administrator
 Kavaratti Island 682 555
- 2. The Director of Panchayath Union Territory of Lakshadweep Kavaratti Island 682 555
- 3. The Senior Administrative Officer Education (District Panchayath)
 Union Territory of Lakshadweep
 Kavaratti Island 682 555
- 4. The Principal
 Government Senior Secondary School
 District Panchayat, Chetlat Island
 Union Territory of Lakshadweep 682 554

Respondents

(By Advocate: Mr.S.Radhakrishnan)

87. <u>OA 904/2013</u>

Kadeeja C.P Cheriyapurakad Kalpeni Island

Applicant

(By Advocate: Mr.K.B.Gangesh)

Versus'

- The Administrator
 Administration of the Union Territory of Lakshadweep
 Kavaratti 682 555
- 2. Sub Divisional Officer
 Office of Sub Divisional Officer
 Kalpeni Island 682 554
- 3. The Director (Rural development)
 Department of Rural Development
 Administration of the Union Territory
 of Lakshadweep, Kavaratti 682 555

Respondents

(By Advocate: Mr.S.Radhakrishnan)

88. <u>OA 905/2013</u>

- Abdul Khader C.
 Chekkiriyammada House
 Agatti Island
- 2. Bu**s**ar Jamhar T.P Theklapura House Agatti Island

Applicants

(By Advocate: Mr.K.B.Gangesh)

- 1. The Administrator
 Administration of the Union Territory of Lakshadweep
 Kavaratti Island 682 555
- Director of Panchayaths
 Department of Panchayaths
 Administration of the Union Territory of Lakshadweep
 Kavaratti Island 682 555

- 3. Project Manager
 Desiccated Coconut Powder Unit
 Lakshadweep Development Corporation Limited
 Agatti, Kavaratti 682 555
- 4. The Deputy Director (Admn)

 Lakshadweep Development Corporation

 Kavaratti 682 555
- 5. Village (Dweep) Panchayath
 Agatti Island represented by its
 Executive Officer 682,553

(By Advocate: Mr.S.Radhakrishnan)

89. OA 939/2013

- Safiyullah K.C.
 Kuttiyachada House
 Kalpeni Island
- Saifulla M.I
 Melaillam House
 Kalpeni Island
- 3. Kunhikoya M.V Mathil Valiyammada House Kalpeni Island
- 4. Kidave K.O Kakkachiyoda House Kalpeni House

Applicants

(By Advocate: Mr.K.B.Gangesh)

- 1. The Administrator
 Administration of the Union Territory of Lakshadweep
 Kavaratti Island 682 555
- 2. Director of Panchayaths
 Department of Panchayaths
 Administration of the Union Territory of Lakshadweep
 Kavaratti Island 682 \$55
- Lakshadweep Building Development Board
 Union Territory of Lakshadweep
 Kavaratti represented by its Secretary 682 555

- 4. The Technical Officer

 Lakshadweep Building Development Board

 Kalpeni Island 682 553
- 5. Village (Dweep) Panchayath
 Kalpeni Island represented by its
 Executive Officer 682 553

(By Advocate: Mr.S.Radhakrishnan)

90. OA 942/2013

- 1. Mohammed Ashik Palliyat House Androth Island
- 2. Abdul Latheef
 Karakunnel House
 Androth Island
- 3. Mohammed Ubaidulla Chodath House Androth Island
- 4. Mohammed Fathahulla Karachetta House Androth Island

Applicants

(By Advocate: Mr.K.B.Gangesh)

- 1. The Administrator
 Administration of the Union Territory of Lakshadweep
 Kavaratti Island 682 555
- 2. Director of Panchayaths
 Department of Panchayaths
 Administration of the Union Territory of Lakshadweep
 Kavaratti Island 682 555
- Lakshadweep Building Development Board
 Union Territory of Lakshadweep
 Kavaratti represented by its Secretary 682 555
- 4. The Technical Officer
 Lakshadweep Building Development Board
 Androth Island 682 554

5. Village (Dweep) Panchayath
"Androth Island represented by its
Executive Officer - 682 554

Respondents

(By Advocate: Mr.S.Radhakrishnan)

91. OA 952/2013

- Abdul Salam N.P
 Casual Labourer
 Power House, Kalpeni
 Residing at Nenampappada House
 Kalpeni, Union Territory of Lakshadweep
- C.K.Attakoya
 Casual Labourer
 Power House, Kalpeni
 Residing at Chakakeel House
 Kalpeni, Union Territory of Lakshadweep
- 3. P.Mohammed
 Casual Labourer
 Power House, Kalpeni
 Residing at Pokkayoda House
 Kalpeni, Union Territory of Lakshadweep
- 4. Hamza Koya P
 Casual Labourer
 Power House, Kalpeni
 Residing at Pallath House
 Kalpeni

Applicants

(By Advocate: Mr. Hariraj M.R)

- Union of India represented by the Secretary to Government of India Ministry of Home Affairs New Delhi – 110 001
- 2. The Administrator
 Union Territory of Lakshadweep
 Kavaratti 682 555
- Executive Engineer
 Department of Electricity
 Kavaratti, Union Territory of Lakshadweep

4. Junior Engineer, Electrical Section, Kalpeni Union Territory of Lakshadweep

Respondents

(By Advocate: Mr.S.Radhakrishnan (R2-4)

92. OA 1100/2013

Abdul Khader C.P Chandipura, Kavaratti Union Territory of Lakshadweep

Applicant

(By Advocate: Mr.P.V.Mohanan)

Versus

- The Administrator
 Union Territory of Lakshadweep
 Kavaratti 682 555
- Director (Rural Development)
 Department of Rural Development
 Administration of the Union Territory of Lakshadweep
 Kavaratti 682 555
- Director of Panchayath
 Department of Panchayath
 Administration of Union Territory of Lakshadweep
 Kavaratti 682 555

Respondents

(By Advocate: Mr.S.Radhakrishnan)

93. OA 1202/2013

- 1. Akathar Ahammed K.K
 Internal Inspector
 Agricultural Department, Kalpeni
 Kunnamkulam House
 Kalpeni Island
 Union Territory of Lakshadweep
- 2. Mohammed Iqbal KPV
 Internal Inspector
 Agricultural Department, Kalpeni
 Kunnipavavaliyammava House
 Kalpeni Island
 Union Territory of Lakshadweep

3. Fareeda Beegum P.V
Internal Inspector (Multi Skilled Worker)
Agricultural Department, Kalpeni
Pentamveli House
Kalpeni Island
Union Territory of Lakshadweep

Applicants

(By Advocate: Mr.P.V.Mohanan)

Versus

- The Administrator
 Union Territory of Lakshadweep
 Kavaratti 682 555
- Director of Panchayath
 Department of Panchayath
 Administration of Union Territory of Lakshadweep
 Kavaratti 682 555
- Agricultural Officer
 District Panchayath (Agriculture)
 Kalpeni Island 682 557
- 4. Chief Executive Officer
 District Panchayath
 Kavaratti 682 555

Respondents

(By Advocate: Mr.S.Radhakrishnan)

94. <u>O.A No. 1225/2013</u>

C.P. Showkathali, S/o. Mohammed Koya Casual Labour, Electrical Section, Kalpeni. Residing at Chemmanam Pally House Kalpeni

Applicant

(By Advocate: Mr. Hariraj M.R)

Versus

1. The Union of India
Represented by the Secretary to
Government of India,
Ministry of Home Affairs
New Delhi – 110 001.

- 2. The Administrator
 Union Territory of Lakshadweep
 Kavaratti 682 555.
- 3. Executive Engineer
 Department of Electricity
 Kavaratti, Union Territory of
 Lakshadweep 682 555.
- Junior Engineer,
 Electrical Section
 Kalpeni, UT of Lakshadweep 682 555.

(By Advocate: Mr. S. Radhakrishnan for R2-4)

These applications having been heard together on January 17, 2014, the Tribunal delivered the following common order on March 6, 2014:-

ORDER

Hon'ble Mr.Justice A.K.Basheer, Member (J)

Applicants in this bunch of 94 Original Applications are residents of various Islands in the Union Territory of Lakshadweep. Admittedly, all the applicants have been working on casual/daily wage basis in various departments under the Administration. All of them were engaged on casual basis for 89 days and re-engaged after a technical break of one or two days. This process has been going on in the case of quite a number of them for the last 10 to 20 years while in the case of a large number of others, such engagements are for 5 to 10 years and others are for two/three years or less. But in majority of the cases (in 80 Original Applications), these casual employees were engaged/disengaged by Village/Dweep Panchayats and/or District Panchayats. For the sake of convenience, these cases are categorized as "Panchayath and Non-Panchayath".

2. The common grievance of all the applicants is that their services are not being regularized even though they have been working for years together, albeit on casual/daily wage basis. Therefore the common prayer in all these cases is for issue of a direction to the respondents to regularize their services. In the case of a few others who have been retrenched on completion of the period of engagement, the prayer is for issue a direction to re-engage them.

- 3. The short question that arises for consideration in all these Original Applications is whether the applicants are entitled to get their services regularized.
- 4. It has been noticed already that in majority of the cases, the applicants have been engaged to work in various departments under the Village/Dweep Panchayats and or/District Panchayats. Therefore, the Administration has taken a preliminary objection that this Tribunal has no jurisdiction to entertain those cases in view of the judgment rendered by a Division Bench of the Kerala High Court in *Administrator and another Vs. Naderkoya and others* 2005 KHC 248. It is further contended by the learned counsel for the Administration in these cases that going by the dictum laid down in a catena of decisions of the Apex Court as well as that of various High Courts, the services of the applicants are not liable to be regularized since they were admittedly engaged on casual/daily wage basis for 89 days, though, of course, many of them were re-engaged after a technical break of one or two days.
- 5. In the other batch of cases in which the applicants have been engaged by the Administration in various departments under it, the contention raised by the respondents is that their engagement being of casual nature, they are also not entitled to get their services regularized. The common contention in all these cases is that these casual engagements were made without holding any regular selection process and that such engagements were not against sanctioned posts.
- 6. In this context, the learned counsel for the Administration has invited our attention to the following decisions in support of the above contention:-
- 1. Secretary, State of Karnataka & Others Vs. Umadevi and Others (2006) 4 SCC 1.
- 2. State of Rajasthan Vs. Daya Lal (2011) 2 SCC 429.

- 3. Satya Prakash and Others Vs. State of Bihar and Others (2010) 4 SCC 179.
- 4. Official Liquidator Vs. Dayanand and Others (2008) 10 SCC 1.
- 5. R.N.Nanjundappa Vs. T.: Thimmiah (1972) 1 SCC 409.
- 6. Jeemon V.R. Vs. State of Kerala 2012 (1) KHC 397.
- 7. State of Kerala Vs. Valsamma 2012 KLT 294.

Non-Panchayath Cases

OA 212, 266, 268, 299, 325, 347, 354, 366, 372, 380, 488, 499, 509 & 1225 of 2013.

- In the above cases, the applicants have been admittedly engaged by 7. the Administration in various Departments like the Department of Science Electricity, Environment & Forests, Industries. & Technology, Directorate of Labour & Employment, Directorate of Arts & Culture, Weights & Measures etc. While 7 applicants in OA 299/2013 and 47 applicants in OA 301/2013 have been working in the Department of Agriculture for the last 17 years right from January 1997, 2 of the applicants in OA 225/2013 have been working for 18 years whereas others in the above OA for the last 9 years. Similarly the applicants in OA 347/2013 have also been working ever since 1997. We have referred to the above 2 or 3 cases only to illustrate that majority of the applicants in all the cases - whether in the category of Panchayat or Non-Panchayat - have been working as casual employees for more than 10 years and quite a number of them have 8 to 10 years of service to their credit, if not more.
- 8. It is beyond controversy that all the applicants were engaged on casual basis without undergoing any regular selection process though in some cases the applicants have vaguely contended that such a process was in fact undergone. However, in those cases also, no material has been placed before us in support of the above contention. Similarly it is not in dispute that such engagements were not made against sanctioned posts. In short, this process of casual engagement on daily wage basis for 89 days

has been going on in the Union Territory for the last two decades or more. These employees have continued in such casual service with a technical break of one or two days for several years as a matter of routine. Apparently it is a case of Hobson's choice for them. It is on record that a large number of such casual employees had approached this Tribunal in the '90s seeking regularization or absorption. We have been informed that some of them were in fact absorbed. But the applicants before us in this bunch of 94 cases have apparently been less fortunate.

Umadevi (Supra) is a landmark judgment on the subject of "irregular" or "illegal" appointments in public employment. The five judge Bench had dealt with issues relating to absorption, regularization, permanent continuance of temporary/contractual/casual/daily-wage or adhoc employees appointed/recruited and continued for long in public employment dehors the constitutional scheme of public employment. The Apex Court exhorted all the High Courts not to issue directions for absorption or regularization unless the recruitment itself was made regularly or in terms of the constitutional scheme. While issuing the above direction, their Lordships reiterated that it must be insisted that the States must make only regular recruitments and appointments. It was further observed that it would be erroneous to merely consider equity for a handful of people who have approached the Court with a claim, while ignoring equity for the teeming millions seeking employment and fair opportunity to compete for employment. While dealing with irregular appointments as distinguished from illegal appointments of duly qualified persons against duly sanctioned vacant posts, the Apex Court, after referring to those employees who have continued to work for 10 years or more but without the intervention of the orders of the Court/Tribunals, directed that the question of regularization of the services of such irregularly appointed employees be considered on merit in the light of the principles settled by the Apex Court in the cases in S.V.Narayanappa - AIR 1967 SC 1071; R.N.Nanjundappa - (1972) 1 SCC 409 & B.N.Nagarajan - (1979) 4 SCC 507 – as a one time measure.

- 10. A three judge Bench of the Apex Court in Official Liquidator Vs. Dayanand & others had, after noticing some of the judgments/orders of the court which took a different view from the law settled in Umadevi, observed that those cases were illustrative of the non-adherence to the rule of judicial discipline which is sine qua non for sustaining the system.
- 11. In Harminder Kaur (2010) 1 SCC (L&S) 202, the Apex Court had held thus:-
 - "Long service by itself may not be a ground for directing regularization. Regularization is not a mode of appointment. When appointments in public office are required to be made, provisions of Articles 14 & 16 of the Constitution of India are required to be scrupulously followed. When a departure is made for not scrupulously following the conditions precedent laid down in the statutory rules, as also the constitutional scheme, it is imperative that the same must be done within the four corners of the delegated power by the authority concerned."
- 12. In the above case (Harminder Kaur), the appellants were school teachers and they were appointed by the Education Department of Chandigarh on contract basis for a specified period. In the offer of appointment itself it was made clear that the appointees would not have any claim for ad-hoc/regular appointments available in the Institute and that the contractual appointment could be made only against sanctioned post. The Apex Court while concurring with the view taken by the High Court held that initial appointments of the appellants were made in gross violation of the provisions contained in the relevant Act and also the doctrine of equality enshrined under Articles 14 & 16. However, taking note of the admitted position that 800 posts of teachers were lying vacant, the Apex Court expressed the hope that the plight of the appellants would also be taken into account by the administration and consider the desirability of relaxing the age-limit provided in the Rules.

13. In Nanjundappa (Supra), the Apex Court had held thus:-

"If the appointment itself is in infraction of the rules or if it is in violation of the provisions of the Constitution, illegality cannot be regularized. Ratification or regularization is possible of an act which is within the power and province of the authority, but there has been some non-compliance with procedure or manner which does not go to the root of the appointment. Regularization cannot be said to be a mode of recruitment. To accede to such a proposition would be to introduce a new head of appointment in defiance of rules or it may have the effect of setting at naught the rules."

- 14. We do not propose to burden this order by referring to several other decisions rendered by the Apex Court following the principles laid down by the five judge Bench of the Apex Court in Umadevi (Supra).
- But one disturbing feature that has been noticed in this bunch of cases is that the authorities concerned, be it the Lakshadweep Administration or the Village (Dweep) Panchayats/District Panchayats, have not shown any anxiety about the sad plight of many of the employees who have continued in service for one or two decades or slightly less. It is also not clear whether any attempt was ever made to regularize the services of those irregularly appointed employees who had completed 10 years of service as indicated in Para 53 of the judgment in Umadevi (Supra) at that point of time.
- 16. Be that as it may, the fact remains that hundreds of employees in this bunch of Original Applications have admittedly been working for a decade or more with routine technical break of one or two days on completion of 89 days. It is true that the Administration or Panchayats may not require the services of quite a number of those employees throughout the year; but still it appears that many of them have been allowed to continue. Many of them have been engaged in one scheme or the other sponsored by the Central Government or in some such other schemes or programmes floated by the Administration on its own by utilizing the funds available with it. The Administration or Village (Dweep) Panchayats have not come out with

any data as regards the actual requirement of employees in various departments under them. It has been noticed that in some of the departments, the casual employees have been working apparently against regular posts for years together. Why is it that such posts are not identified and sanctioned? There is no clue.

17. Learned counsel for the respondents has submitted before us that the policy of the Administration is to give minimum employment to maximum number of jobless people at least for a few days in a year by engaging them in one scheme or the other. The policy is laudable. But still, the question is why large number of employees working on certain posts for years together without any prospect of being regularized or absorbed, are being kept on tenterhooks like this? The very fact that these people have been allowed to continue on those posts for years together will show that such posts are not of casual nature. We do not propose to deal with the above aspect any further at this stage though it may be observed that the attitude of the Administration and the local Panchayats appears to be totally uncharitable, to say the least.

Panchayath Cases

- 18. In the other bunch of 80 Original Applications, in which the applicants have been engaged by Village (Dweep) Panchayats or District Panchayat, the main contention raised by the learned counsel for the Administration is that this Tribunal has no jurisdiction to entertain these cases in view of the decision rendered by a Division Bench of the Kerala High Court in Naderkoya (Supra).
- 19. In the above case, some casual labourers working in the Water Supply Scheme of the Village (Dweep) Panchayat of Agathi Island had approached this Tribunal, aggrieved by the failure of the Union of India and the Lakshadweep Administration in granting them temporary status under the Scheme for Temporary Status & Regularization introduced by the Union of India, in O.M.No. 51016/86/Estt (C) dated 10.09.1993. It appears that the upkeep, maintenance and distribution of the drinking water

to the local residents of Agathi Island were initially undertaken by the Public Works Department. Later, it was entrusted to AVAM Society. Grant-in-Aid was provided to meet the additional expenditure and the Society used to manage the Scheme. Later, Island Councils were brought into existence as per Island Council Act. Still later, the Councils were abolished as the Lakshadweep Island Regulation, 1988 was repealed by Section 88 of the Lakshadweep Panchayat Regulation, 1994 and during the year 1995 all the assets and liabilities of the Island Council of Agathi were transferred to Village/Dweep Panchayat of Agathi. Thus all the labourers working with the Water Supply Scheme came under the Village (Dweep) Panchayat. The casual labourers who had approached this Tribunal were admittedly under the services of the Dweep Panchayat and they were being paid by the Panchayat from the fund available with it. After considering the claim of the casual labourers, the Tribunal issued the following among other directions:-

- a) The Second respondent i.e. the Lakshadweep Administration would adopt the Department of Personnel & Training Casual Labourer (Grant of Temporary Status & Regularization) Scheme, 1998 and prescribe it prospectively to the Panchayats for granting temporary status to casual labourers as per the parameters of the scheme.
- b) The first respondent, i.e. the Union of India in the Ministry of Personnel, Public Grievances and Pension would ensure that appropriate legal and technical formalities are completed and the Scheme is made applicable expeditiously.
- c) From the date of issue of these orders and until the Lakshadweep Administration prescribes the scheme to the Panchayats for regularization of eligible casual workers, no regular appointments would be made by the Panchayats in respect of at least two third of the regular vacancies in Group D which would be kept reserved for the regularization of the casual workers under the scheme.
- (d) No casual workers, including the applicants, who are in the service of the Panchayats on the date of issue of these orders would be retrenched on the face of availability of work or for making way for fresh recruits without considering them for the grant of temporary status if eligible as per the scheme.
- 20. The Division Bench of the High Court while allowing the Writ Petition filed by the Administration noticed that another Bench of this

Tribunal in Original Applications No.1297 & 218 of 1998 had rejected an identical relief claimed by some other casual labourers, holding thus:-

"We have carefully perused the pleadings and other materials on record. We have also given our anxious consideration to the rival submissions. We find that in both these O.As under consideration, the applicants were engaged by the Island Council of Androth/Minicoy. They might have continued to be engaged subsequently by the succeeding local self Government body, namely Village (Dweep) Panchayat of Androth/Minicoy. The Chairpersons of the respective Island Council might have with or without proper authority from the Councils issued what are purported to be appointment orders and the subsequent service certificates. We have good reason to reject the same as those do not reveal the applicants' nexus with the Administration of U.T. of Lakshadweep in order that they might have a cause of action before us. The applicants have not adduced any evidence to show that they were appointed against any posts sanctioned or approved by the Lakshadweep Administration.....

In the case on hand the applicants were not employed against any posts sanctioned by the administration and that would make all the difference. The Island Council or the Chairpersons, as the case may be, for reasons best known to them, seem to have accommodated these people. They might rightly come under the wage employment programme as a poverty alleviation measure under the DRDA or they might have been employed since the Village (Dweep) Panchayat authorities considered it expedient to give employment to them. It probably might have offered some succor by way of daily rated wages to the unemployed local persons......

Neither the Panchayat authorities (respondents 4 and 5) nor the applicants have shown how the posts created/retained in addition to those sanctioned by the Administration could be considered regular. As matters stand, the Administration of U.T. of Lkshadweep has no accountability as far as the matter of regularization of the applicants are concerned. The anxiety of the U.T. Administration to prevent misapplication of funds granted to the Village/District Panchayat for developmental purposes towards expenditure on account of wanton appointments of staff against posts neither created nor sanctioned nor approved is legitimate."

21. The above decision was confirmed by a Division Bench of the High Court in O.P.No.28776/2001. Still later, OA No.1008/1997 and OA No.571/1998 were also dismissed by a common order following the decision mentioned supra. This order was also confirmed by the High Court in O.P.No.35164/2001.

22. After referring to the above orders, the Division Bench of the High Court in Naderkoya (Supra) held that Lakshadweep Administration did not have jurisdiction to frame scheme for absorption of casual employees in the service of the Panchayat. It was further observed that the question of absorption was a matter which the Panchayat has to consider taking into account its financial status and various other administrative policies. The following are the observations of the Division Bench:-

"In view of the above mentioned circumstances, we have no hesitation to hold that the Tribunal has committed a grave error in giving direction to Lakshadweep Administration to adopt the Department of Personnel & Training Casual Labour (Grant of Temporary Status & Regularization) Scheme 1993 and prescribe it prospectively to the Panchayats for granting temporary status to casual labourers. The direction given to the Panchayat not to effect any appointments till the Lakshadweep Administration frames Scheme, is illegal and do not fall within the jurisdiction of the Tribunal. Further direction given to the Panchayat that no casual workers would be retrenched on the face of availability of work falls within the domain of the Administration. In such circumstances, the order passed by the Tribunal in OA 820 of 2001 stands set aside."

- 23. In this context, it is pertinent to note that in many of the cases, the Chairpersons of the Panchayats have issued orders of appointment of casual labourers. It is fairly conceded by the learned counsel for the applicants that such orders could have been issued only by the Executive Officer of the concerned Panchayat. Strangely, in some of the cases, the Panchayats are represented by their Chairpersons and not by the Executive Officers.
- There is yet another aspect of the matter. In the course of hearing of the cases, it was submitted by learned counsel for the applicants in some cases that different political parties are in power in various Panchayats. Equations of power have changed after the last Panchayat elections. Some of the orders of appointments were cancelled by the successor Committee in office of these Panchayats. More importantly, fresh engagements are being made on political basis and of the some disengagements/retrenchments also have political colours.

- In OA 300/2013, the Chairperson of Village (Dweep) Panchayat of Androth Island has appeared through Advocate R.K.Muraleedharan, and contended in the written statement, inter-alia, that termination of services of the applicants in the above case is exclusively within the jurisdiction of the Panchayat especially after issuance of Annexure R4(b) notification dated March 7, 2012 issued by the Administration of the Union Territory of Lakshadweep. It is pointed out by the learned counsel that by virtue of Annexure R4(b) notification issued in terms of Articles 243(g) of the Constitution, the Panchayats are vested with powers and authority to function as institutions of local self governance. The learned counsel has invited our attention to various clauses contained in the above notification in support of the argument that the Panchayats are vested with the right and authority to "hire and fire" employees. However, it is conceded that the Village (Dweep) Panchayats have no power to regularize the services of the applicants though the Panchayats are in dire need of the services of the applicants who are having sufficient experience. It is further conceded by respondent No.4 in the above case that the Panchayats are not vested with the power to create any post without prior approval of the Administration.
- 26. Strangely, in most of the cases relating to employees engaged by the Panchayats, the Standing Counsel for the Administration himself has appeared for the Panchayats as well.
- 27. Learned counsel for the applicants in some of the cases have invited our attention to various provisions contained in the Lakshadweep Panchayat Regulations, 1994 and the allied rules thereunder. While inviting our attention to Lakshadweep Panchayat (Grant-in-Aid) Rules, 1997, Sri P.V.Mohanan who appears for the applicants in some of the cases, contends that once the Administration sanctions 'Grant-in-Aid", it is for the Panchayat to execute the various works like road construction/repair/maintenance, water supply, drainage, local

development works, primary education, health and sanitary scheme etc. For this purpose, the Panchayats can engage workers and therefore necessarily the Panchayats have the power to regularize or absorb casual workers, especially after the introduction of the Lakshadweep Panchayats Regulations, 1994. The learned counsel has invited our attention to Article 234(g) and Article 40 of the Constitution of India in this context. We do not propose to refer to or deal with identical arguments advanced by other learned counsel as well, since it has already been noticed that going by the decision in Naderkoya (Supra), this Tribunal has no jurisdiction to entertain this bunch of Original Applications relating to employees who were engaged by the Panchayats.

- 28. Sri N.Unnikrishnan who appears for the applicants in OA 394/2013 has raised a further contention that the casual labourers who have been working for more than 240 days in a calender year are entitled for protection under Chapter V (a) of the Industrial Disputes Act and that their services cannot be dispensed with arbitrarily. It is further contended that one set of casual employees cannot be replaced by another set of casual employees as held in *State of Haryana Vs. Piara Singh (1992) 4 SCC 118*. The learned counsel points out that some of the applicants in OA 394/2013 have been working since 1994 while others have put in more than 4 years of service.
- 29. The sum and substance of the arguments advanced by the learned counsel for the applicants in all these cases is that they may be allowed to continue in service, albeit on casual basis. It is true that the applicants in all these cases, whether in the category of Panchayat or non-Panchayat, have been working on casual basis for a large number of years. It has been noticed already that some of the applicants have been working since 1994 and many of them since 1997. Quite a few of them have been working for periods ranging between 5 to 10 years. There are only very few who have been working for 2-3 years or less. Most of them are still continuing on the basis of interim orders passed in these cases.

Separate Sales Comment

- 30. When these cases had come up for consideration before a Single Bench (Judicial Member) on 3.7.2013, the following order was passed:-
 - Perusal of the applications reflects that save that in all the cases, the period of engagement at one stretch is limited to 89 days and with an artificial break of one day, the cases are not identical in other aspects. In many, the period of engagement is for over two decades, in some, specific qualifications have been prescribed; in some other the work cannot be carried out by all as such jobs requires either training or specialization or training. Admittedly, a number of applicants have been functioning as casual labourers for decades by now. Most of them have been through regular selection though some of those had not initially registered their names with the authority concerned. Some of them have been functioning in veterinary units which require special skill; some function as drivers and the like. In many cases, the wages are fixed per month. Thus, the applicants do not constitute a homogeneous group but a heterogeneous cluster. Continuance of interim order or vacation of interim order for all without intelligible discrimination would not meet the ends of justice. Keeping in view (a) the rights that might have been crystallized by some (e.g. in respect of those who have been functioning for a long time without the intervention of the Court/Tribunal), (b) the qualifications prescribed in some cases. (c) the specialized nature of the job, which cannot be performed by all; (d) the consolidated amount payable to some instead of wages on per day basis under the Wages Act, (e) the fact that many of the applicants are functioning under certain scheme, continuance of the interim order has to be considered differently for different categories of applicants though till now, by a common order on 4th June, 2013 and thereafter the interim order has been passed.
 - 10. For this purpose, all the serving casual labourers should be identified and grouped as under:-
 - (a) Those who have put in more than 10 years of casual labour service, with or without the artificial break. These may include those who have been inducted with specific qualification of matriculation/ITI and the like and also those who have been inducted under specific schemes
 - (b) Those who have been inducted with specific qualification of matriculation or other specialized course beyond Matriculation, such as ITI, or possessing specialized skills, such as date entry operator, drivers etc. which job cannot be accomplished by ordinary casual labour normally engaged for manual works. This list may include those who have been engaged under some project or scheme, but not coming under (a) above, i.e. with less than ten years of service.
 - (c) Those who have been engaged under one scheme or the other (other than those who have been engaged under the Mahatma Gandhi national Rural Employment Guarantee Scheme (MGNREGS for short), but not those who come within (a) or (b) above.

- (d) Those who come under the MGNRGS scheme
- (e) Those who are mere casual labourers not falling under any of the above.
- 11. Of the above, disengagement of the existing casual labourers and replacement by others in the waiting list, should be first in respect of (e) above. These casual labourers cannot claim any right to continue and they have to be rotated. And in their place, for 89 days, those in the waiting list (wardwise/Islandwise) may be engaged. This again, should be after giving them a notice of two weeks before disengagement. The purpose of giving two weeks notice is that if the casual labourers sought to be disengaged feel that they belong to category (a) or (b) above, they may make due representation and the same would be considered forthwith by the Administration and their decision communicated to such individuals.
- 12. Similarly, those coming under group (d) above, i.e. those who have been engaged under the MGNRGS could be disengaged as in their case the scheme itself was affording employment for a period of a minimum of 100 days, which would enable those who are still waiting to avail of the benefit of the scheme. Such of these casual labourers could be disengaged after they have been granted 100 days of work and hereagain, fler giving them a notice of two weeks before disengagement.
- 13. In respect of (c), if the scheme under which the casual labourers have been engaged provides for certain conditions precedent for disengagement, it is subject to such a condition only their services could be disengaged. Rest of the casual labourers shall continue until further orders.
- 14. In respect of (b) and (a), their services as casual labourers shall not be disturbed until further orders. The disengaged casual labourer (as contended by the counsel for the applicant in OA No; 507 of 2013), **if falls under (b) or (a)** above, i.e. with more than ten years of service or with specific qualification such as matriculation or the like (here stated to be ITI), he shall be re-engaged before the next date of hearing and confirmation given on the next date of hearing."
- 31. Pursuant to the above order, the Panchayats/Departments have issued certain circulars which are marked as Annexure A5 to A8 in OA 300/2013. Apparently, some attempt has been made to categorize the labourers group-wise as delineated in the above interim order. Thereafter, several employees were sought to be disengaged. Understandably, all these employees who faced the threat of disengagement have approached this Tribunal and those Original Applications are also included in this bunch of cases. It appears that the Administration has also sought to rely on the

judgment of the Division Bench of the Kerala High Court in O.P.(CAT) No.133/2012 and No.606/2012, contending, inter-alia, that its policy is to give minimum employment to maximum people at least for a few days in a year. In this context the Administration has also referred to some of the schemes floated by the Union of India which ensures minimum 100 days' employment in a year to maximum number of people.

- The short question that arises for our consideration is whether the 32. applicants are entitled to get their services regularized or not. It has been noticed already that there is nothing on record to show that the applicants had been engaged against any sanctioned posts or that they were so engaged after undergoing regular selection process. In our view, the Administration has been largely responsible for the prevailing unfortunate scenario. It may be true that the Administration or Panchayats in their anxiety to give some solace to a large number of unemployed people might have engaged these applicants on casual basis. Undoubtedly, their services were required in various Departments or Works as otherwise many of the essential services would not have been in operation. Because of the peculiar geographical nature of the tiny islands and also the scarcity of job opportunities, the islanders are destined to face this rigmarole without any demur or protest. These people cannot aspire to get employment in the mainland also. The predicament of the islanders is understandable. However, going by the catena of decisions referred to above, it cannot be held that the applicants are entitled to get their services regularized. It has been repeatedly held by the Apex Court that there is no room for any sympathy for such casual labourers even if they have continued in service for a large number of years.
- 33. But, in our view, the Administration has to necessarily give adequate consideration to those employees who have been working on casual basis for more than a decade or two. Similarly, the plight of those employees who have been working on casual basis for the last 5 to 10 years is also equally pitiable. These employees, in our view, are entitled to get the

benefit of relaxation in age and other essential qualifications to the extent possible when fresh recruitments are being made. It shall be ensured by the Administration that the entire process of engagement of employees on casual basis (if it becomes extremely essential and unavoidable) is streamlined so as to avoid unnecessary legal complications in future. Appropriate guidelines/regulations can be formulated for engagement of casual employees in the projects (either seasonal or otherwise) that may be implemented in the island.

- 34. We refrain from issuing any other directions since, in our view, it falls within the domain of the Administration. However, the Administration shall address the issue relating to all these employees who have been toiling for years together on casual basis, with utmost compassion, and give them the benefit of relaxation in age, educational qualifications etc. while making regular recruitment.
- 35. Original Application Nos. 212, 266, 268, 299, 325, 347, 354, 366, 372, 380, 488, 499, 509 & 1225 of 2013 are disposed of with above directions.
- 36. As regards other Original Applications, where engagements were made by Panchayats, it is held that this Tribunal does not have jurisdiction to entertain them. It will be open to the applicants to approach appropriate judicial forum for redressal of their grievances. These Original Applications are, therefore, dismissed.
- 37. The interim orders in force as on today shall remain extended till April 4, 2014.

39/~ K.GEORGE JOSEPH ADMINISTRATIVE MEMBER JUSTICE A.K.BASHEER
JUDICIAL MEMBER

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Date 313/4

Section Officer (Judl)